

NATIONAL COMPANY LAW TRIBUNAL

OBJECTION LIST DATED 25.10.2023 TO 17.11.2023

IBC +COMPANIES ACT PETITION

Sr No.	Date Of Filing	Case Type	Dairy No.	Main Case No.	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	27/05/2023	Company Petition (Companies Act)	710102048202023		SKAAD INSURANCE SURVEYORS & LOSSASSESSORS PRIVATE LIMITED VS SUSHIL KUMAR AGARWAL	Sec. 241(1)	6/11/2023	due to payment section 242,245 (please come to registry)	Amit
2	2/6/2023	Company Petition IB (IBC)	710102049932023		ARISSAN POWER LIMITED VS VIPUL LIMITED	IBC under Sec 7	25/10/2023	volume wise index missed Pg-150,152 not clear court fee missed @1 rs date missed in vakalatnama	PSL Advocates & Solicitors
3	7/6/2023	Company Appeal(Companies Act)	710102051252023		ARISSAN POWER LIMITED VS VIPUL LIMITED	Sec 252 (1)	2/11/2023	kindly final petition uploaded and all page numbering missed kindly income tax service delhi.dcit.judicial.hc@inco metax.gov.in online portal respondent no 2 detail missed stk 7 translation (kindly upload final petition) contact to registry	AVNISH SHARMA
4	7/7/2023	Company Appeal(Companies Act)	710102057892023		ARISSAN POWER LIMITED VS VIPUL LIMITED	Sec 252 (1)	26/10/2023	wrong pdf upload kindly all merge pdf in final pdf upload and (come to registry)	CS CHARU GUPTA
5	11/7/2023	Company Petition (Companies Act)	710102059362023		SMT.ANJU GOEL VS M/S RAD ELAN DISTRIBUTORS PVT. LTD.	Sec. 241(1)	6/11/2023	due payment section 242,213,149(10),149(11),11 8 and 119 65 page not clear MOA AOA Missed And advance service missed	ROHIT GOEL

6	22/07/2023	Company Petition (Companies Act)	710102064272023		RMA INFRASTRUCTURE PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	27/10/2023	case type wrong all annexure pages true copy missed wrong service in income tax (come to registry)	Srishti Singh
7	22/07/2023	Company Petition (Companies Act)	710102064282023		R3 PLANNERS PRIVATE LIMITED VS INCOME TAX DEPARTMENT	Sec 252 (3)	27/10/2023	case type wrong 38,61,62 affidavit arunchal pardesh and notary delhi wrong service in income tax(COME TO REGISTRY)	Srishti Singh
8	27/07/2023	Company Appeal(Companies Act)	710102065822023		R3 PLANNERS PRIVATE LIMITED VS INCOME TAX DEPARTMENT	Sec 252 (1)	2/11/2023	All PDF merge and upload final PDF contact to registry	AVNISH SHARMA
9	29/10/2023	Company Petition (Companies Act)	710102094332023		MOHAMMAD YAMIN VS MEDINA FROZEN FOOD EXPORTS PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	3/11/2023	196-202,236 page not clear	RAKESH KUMAR
10	21/08/2023	Company Petition IB (IBC)	710102072672023		M/S. INDO SPIRITS VS SAKRIYA TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	8/11/2023	BR or authority letter missed	ANAND
11	26/08/2023	Company Petition (Companies Act)	710102074402023		DESAI CONSTRUCTION PRIVATE LIMITED VS FERNAS CONSTRUCTION INDIA PRIVATELIMITED	Sec. 213	31/10/2023	master data wrong (please come to registry)please mentioned your contact number	CS.K. Gaurav Kumar
12	6/9/2023	Company Petition (Companies Act)	710102077632023		SRIJEE ESTATES AND INVESTMENTS PVT. LTD. VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	6/11/2023	pdf not proper show kindly upload again	MRINAL HARSH VARDHAN
13	6/9/2023	Company Petition IB (IBC)	710102077852023		M/S. INDO SPIRITS VS CHANMEET LEASING AND FINANCE PVT. LTD.	IBC Under Sec 9	8/11/2023	BR missed	ANAND
14	13/09/2023	Company Petition (Companies Act)	710102079602023		AXIS TUTORIALS PRIVATE LIMITED VS WAVE GLOBAL EDUCATIONAL SERVICES PRIVATELIMITED	Sec. 241(1)	8/11/2023	due payment section 242 54-56,71-74,75-90 page not clear 3rs court fee and 25rs welfare missed company master data missed and Moa and Aoa missed	Anil Kumar Jha

15	3/3/2023	Company Petition (Companies Act)	710102020992023		TARANTEJ SINGH REKHI VS M/S SIMRAN POULTRY PVT LTD. AND OHERS	Sec. 241(1),Sec. 242(4)	6/11/2023	,Pages 236, 264, 284, 293 to 310, 323, 324, 361 to 363, 353 to 356 Hindi pages vakaltnama missed (come to registry)	manuj nagrath
16	16/09/2023	Company Petition (Companies Act)	710102080422023		MALINI KUMAR VS MAGPIE REALTY PRIVATE LIMITED	Sec. 241(1)	30/10/2023	Due to payment section 242 and 244 sub index missing on volume 1 or 2	Pankaj
17	20/09/2023	Company Petition (Companies Act)	710102081772023		GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	30/10/2023	memo of party, brief synopsis,list of date and event add in index all file merge and upload final pdf cs detail missed in index (please come to registry)	Bhargavi Bhide
18	20/09/2023	Company Petition IB (IBC)	710102081522023		THE BANK OF MAHARASHTRA LIMITED VS ARUN PURI	Section 95(1)	8/11/2023	volume wise index missed Pg-37,104,118,135,136 not clear need to true copy sign on every page double pagination not allowed	ONKAR
19	20/09/2023	Company Petition IB (IBC)	710102081632023		BANK OF MAHARASHTRA VS M/S SUPERTECH TOWNSHIP PROJECT LIMITED	IBC under Sec 7	8/11/2023	BF not found in pdf	Nishant
20	21/09/2023	Company Petition IB (IBC)	710102082072023		M/S. COSMO WORLD VS VICTORY ELECTRIC VEHICLES INTERNATIONALLIMITE D	IBC Under Sec 9	16/11/2023	Authority letter missed date not mention vakalatnama please contact to registry regarding your file	Mustafa Alam
21	22/09/2023	Contempt Petition (IBC)	710102082292023		ASHOK KUMAR GUPTA VS HALWASIYA DEVELOPMENTS PRIVATE LIMITED	Sec 60(5)	8/11/2023	section wrong in pdf	Utsav
22	24/09/2023	Company Petition IB (IBC)	710102082742023		M/S. INDO SPIRITS VS PATH2WAY HR SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	8/11/2023	BR missed contact to registry	ANAND
23	25/09/2023	Company Petition IB (IBC)	710102082872023		BANK OF MAHARASHTRA VS GANESH SHARMA	Section 95(1)	26/10/2023	Wrong Jurisdiction	UTKARSH DWIVEDI
24	27/09/2023	Company Petition IB (IBC)	710102083692023		ULTRATECH CEMENT LIMITED VS AADIDEVA INFRATECH PRIVATE LIMITED	IBC Under Sec 9	8/11/2023	Pg-45 to 51,58 to 66,110 to 112 not clear BR missed reply of notice or 9-3-B missed	Somit

25	26/09/2023	Company Petition IB (IBC)	710102083352023		BANK OF MAHARASHTRA VS NISHA SHARMA	Section 95(1)	26/10/2023	Pg-28 -29 wrong arrange	UTKARSH DWIVEDI
26	28/10/2023	Company Petition IB (IBC)	710102094262023		JASWANT SINGH VS NISHA SHARMA	IBC Section 59	3/11/2023	section 8 due payments Pg-56 to 61,63 to 68 not clear Pg-83 to 88 in hindi true copy sign missed please fill in the portal GOLDILOCKS INDIA PRIVATE LIMITED	Alok
27	28/10/2023	Company Petition IB (IBC)	710102094222023		ICICI BANK LIMITED VS FOCUS IMAGING AND RESEARCH CENTREPRIVATE LIMITED	IBC under Sec 7	17/11/2023	form B missed	Vidushi
28	30/09/2023	Company Petition IB (IBC)	710102084472023		CENTERAL BANK OF INDIA VS SUMOHITA KAUR	Section 95(1)	31/10/2023	date missed in vakalatnama	Brijesh Kumar Tamber
29	30/09/2023	Company Petition IB (IBC)	710102084682023		THE BANK OF MAHARASHTRA LIMITED VS MS. LILA DEVI (SINCE DECEASED) THROUGH HER LRS	Section 95(1)	8/11/2023	Pg-82,83,86,88,102,104 to 107,109,120,122,123 to 135 not clear	ONKAR
30	4/10/2023	CP(AA) Merger and Amalgamation(Companies Act)	710102085342023		G L FASHIONS PRIVATE LIMITED VS MS. LILA DEVI (SINCE DECEASED) THROUGH HER LRS	Sec. 230-232 - Second Motion	31/10/2023	treatment certificate section 133 missed in both company	PRABHAKAR KUMAR
31	4/10/2023	Company Petition IB (IBC)	710102085292023		CAPSTECH NETWORK PRIVATE LIMITED VS TOLLMAN INTERNATIONAL PRIVATE LIMITED	IBC Under Sec 9	16/11/2023	BR missed Pg-28 to 30,37,38,62 to 64,73,81 to 82,110,111,112,113,121 not clear Pg-43,44 cut	PRINCE
32	9/10/2023	Company Petition IB (IBC)	710102086922023		SAMIR JAIN VS TOLLMAN INTERNATIONAL PRIVATE LIMITED	Section 94(1)	30/10/2023	Pg-72 cut ticket not allowed on vakalatnama	Vishisht
33	8/10/2023	Company Petition IB (IBC)	710102086782023		BAJRANG DEVCON PRIVATE LIMITED VS SIWON BUILDERS PRIVATE LIMITED	IBC Under Sec 9	17/11/2023	affidavit incomplete wrong master data SIWON BUILDERS PRIVATE LIMITED please check your master data siwon agri pvt ltd	KUMAR LEGAL RESERACH LLP

39	18/10/2023	Company Petition IB (IBC)	710102091932023		DHANI HEALTHCARE LIMITED VS LSR INFRACON PRIVATE LIMITED	IBC Under Sec 9	28/10/2023	Pg-92,93 to 142,152 to 156,163,164, not clear	SANJEEV KUMAR
40	27/09/2023	CA(A) Merger and Amalgamation(Companies Act)	710102083612023		FORTIS HOSPITALS LIMITED VS LSR INFRACON PRIVATE LIMITED	Sec. 230-232, Sec 234	2/11/2023	valuation report missing	ARUNAY GUHA ROY
41	31/10/2023	Company Petition IB (IBC)	710102094862023		SBICAP VENTURES LIMITED VS AGARWAL DEVELOPERS PRIVATE LTD.	IBC under Sec 7	9/11/2023	Pg-35,37,288,289,290,291,393,394,396,397, to 411,452,456,458,462,464,549 not clear Pg-341,343 in hindi Form B missed court fee missed and ticket not allowed on vakalatnama content	DEEKSHA L. KAKAR
42	31/10/2023	Company Appeal(Companies Act)	710102094902023		SBICAP VENTURES LIMITED VS AGARWAL DEVELOPERS PRIVATE LTD.	Sec 252 (1) - By Government Body	6/11/2023	all respondent detail missed in online portal	PUNEET
43	21/10/2023	Company Petition (Companies Act)	710102092832023		MD. SAIFUDDIN SIDDIQUI VS JINDUS SPECIALTY CHEMICALS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/11/2023	tickets allow blank side of vakalatnama	Ashok Kumar Singh
44	21/10/2023	Company Petition IB (IBC)	710102092742023		M/S INDO SPIRITS VS JSN INFRA TECH LLP	IBC Under Sec 9	8/11/2023	BR missed	ANAND
45	21/10/2023	CA(A) Merger and Amalgamation(Companies Act)	710102092892023		G.G.ICE AND COLD STORAGE PRIVATE LIMITED VS BNG INFRABUILD PRIVATE LIMITED	Sec. 230-232 - Second Motion	30/10/2023	2nd motion not link in 1st motion, 1st motion ca no not mentioned pdf certificate section 133 missed	CHANDRA
46	2/6/2023	Company Petition IB (IBC)	710102049942023		BAHUBALI PROPERTIES LTD VS VIPUL LIMITED	IBC under Sec 7	25/10/2023	please mention final amount in part4 pera-2 IRP certificate missed index pagination wrong contact to registry for your file	PSL Advocates & Solicitors
47	16/10/2023	Company Petition (Companies Act)	710102090692023		SERIOUS FRAUD INVESTIGATION OFFICE VS RAJIV GUPTA & CO.	Sec 241 (2)	25/10/2023	wrong file	sfionclt
48	16/10/2023	Company Petition (Companies Act)	710102090822023		UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS AGARWAL GUPTA & KOHLI	Sec 241 (2)	25/10/2023	please check section	sfionclt

49	16/10/2023	Company Petition (Companies Act)	710102090742023		SERIOUS FRAUD INVESTIGATION OFFICE VS VKB & CO.	Sec 241 (2)	25/10/2023	please check section	sfionclt
50	17/10/2023	Company Appeal(Companies Act)	710102091382023		SERIOUS FRAUD INVESTIGATION OFFICE VS VKB & CO.	Sec 252 (3)	25/10/2023	please mentioned company name in memo of parties 86,100,102 page not clear stk 7 missed	MOHIT SINGH KHARAYAT
51	17/10/2023	Company Petition IB (IBC)	710102091292023		SARVAMANGLA INFRABUILD PRIVATE LIMITED VS NALWA STEEL AND POWER LIMITED	IBC Under Sec 9	2/11/2023	9-3-B certificate missed or Demon notice reply missed date missed in vakalatnama need to vakalatnama attached last in pdf pagination missed in last and true copy missed	Sagarika Sahoo
52	21/10/2023	Company Petition (Companies Act)	710102092912023		AMUL MOHAN MITTAL SON OF SATISH MOHAN MITTAL VS INTEGRATED TECHNOLOGIES LIMITED	Sec. 58(3)	30/10/2023	all pdf are not proper visible	SHARAD
53	24/10/2023	Company Petition IB (IBC)	710102093192023		CHINTAMANI FABRICATION PRIVATE LIMITED VS ACC INDIA PRIVATE LIMITED	IBC Under Sec 9	1/11/2023	Pg-45,46,49,78 to 81 not clear	ADV SWAPAN PRADHAN
54	24/10/2023	Company Petition IB (IBC)	710102093202023		PUNJAB NATIONAL BANK INTERNATIONAL LIMITED VS MBL INFRASTRUCTURE LIMITED	IBC under Sec 7	1/11/2023	Pg-212,224,574,575,581,583,644 to 647,655, not clear Pg-499 to 501 true copy sign missed	MITHILESH KUMAR
55	25/10/2023	Company Petition IB (IBC)	710102093242023		ECL FINANCE LIMITED VS JAI BHAGWAN BINDAL	Section 95(1)	1/11/2023	pagination double not allowed date missed in vakalatnama court fee @ 5 and welfare missed @ 25 Pg-582 to 611,650,699 to 527 to 551,307,413,415,418,506,511 to 524 not clear pos missed volume wise index wrong master data missed	Bhavana Duhoon
56	17/10/2023	Company Petition IB (IBC)	710102091552023		KING,S WORLDWIDE INDIA CENTRE VS JAI BHAGWAN BINDAL	IBC Section 59	25/10/2023	affidavit address and verification address mismatch master data missed BR missed	SONAL KUMAR SINGH

57	17/10/2023	Company Petition IB (IBC)	710102091692023		MAHI BUILDHOME PRIVATE LIMITED VS KAVERI TECHNOBUILD PRIVATE LIMITED	IBC Under Sec 9	25/10/2023	court fee and welfare missed in vakalatnama pagination missed in index. affidavit address and verification address mismatch true copy sign missed pagination missed in pdf .	PRANAV
58	17/10/2023	Company Petition IB (IBC)	710102091412023		SAURABH KILLA VS SANKALP BUILDWELL PRIVATE LIMITED	IBC Under Sec 9	8/11/2023	counsel detail missed after index and memo party, memo party not proper please contact to registry rageding you file service missed	TAPLEGAL
59	16/10/2023	Company Petition IB (IBC)	710102091212023		SAANVI CLOTHING PRIVATE LIMITED VS V-MART RETAIL LIMITED	IBC Under Sec 9	16/11/2023	date missed in vakalatnama service missed	TAPLEGAL
60	25/10/2023	Company Appeal(Companies Act)	710102093422023		SAANVI CLOTHING PRIVATE LIMITED VS V-MART RETAIL LIMITED	Sec. 58(3),Sec. 59	31/10/2023	56 page not clear kindly remove application and file separately	PARITOSH BUDHIRAJA
61	17/10/2023	Company Petition (Companies Act)	710102091302023		RAJEEV BAKSHI VS ECO RRB INFRA PRIVATE LIMITED	Sec. 241(1)	6/11/2023	due to payment section 56,59,242,244 index numbering missed online portal all respondent detail missed petition every page not sign and verification date missed 20,34,38,61 page wrong arrange volume wise index missed all annexure every pages sign and true copy missed 289,291,293,295 page not clear 3rs court fee missed 25rs welfare missed Moa And Aoa Missed 1 respondent proof of service missed (come to registry)	M
62	25/10/2023	CP(AA) Merger and Amalgamation(Companies Act)	710102093432023		YG ESTATES PVT LTD VS ECO RRB INFRA PRIVATE LIMITED	Sec. 230-232 - Second Motion	7/11/2023	main case no not mentioned	Ashish Singh
63	19/10/2023	Intervention Petition (IBC)	710102092422023		RITU ANAND AGRAWAL VS KWALITY CATERING SERVICES	Application under any other provisions- IBC	26/10/2023	section wrong technically section not mention pdf memo party missed and list of date and evenst missed	SIDDHARTH ACHARYA

72	30/10/2023	Company Petition (Companies Act)	710102094702023		MAHAVIR GOYAL VS NALWA SONS INVESTMENTS LIMITED TFR.FROMHARYANA TO DELHI	Sec. 59	6/11/2023	45-46 page not clear	Mr. Amit Goel
73	28/10/2023	Company Appeal(Companies Act)	710102094202023		MAHAVIR GOYAL VS NALWA SONS INVESTMENTS LIMITED TFR.FROMHARYANA TO DELHI	Sec 252 (3)	2/11/2023	synopsis 121-122 page english translation 124-127 page not clear	Tavish
74	27/10/2023	Company Petition IB (IBC)	710102093842023		SMC REAL ESTATE ADVISORS PRIVATE LIMITED VS RISE PROJECTS PRIVATE LIMITED	IBC Under Sec 9	1/11/2023	counsel detail missed after all index Pg-50,51,64,65,97 to 100,106 to 181,189 to 217,224 to 259,290 to 294,341,404,408,457 to 461,463 ,not clear Pg-0412 cut voume wise index missed	SWASTIKA
75	1/11/2023	Company Petition IB (IBC)	710102095302023		PETROMEDIA MARINE INTELLIGENCE PRIVATELIMITED VS RISE PROJECTS PRIVATE LIMITED	IBC Section 59	7/11/2023	Pg-15 to 29,74,75,76,81,83,84,89,90, 95,97,98,102 to 105,119,120,122,124,125,128,137,138,141,147 not clear	Aditya
76	2/11/2023	Company Petition IB (IBC)	710102095462023		SECURITY COMPASS CONSULTING & TRAININGSERVICES PRIVATE LIMITED VS RISE PROJECTS PRIVATE LIMITED	IBC Section 59	7/11/2023	index wise volume missed memo party missed verification in affidavit Pg-26,104 to 109 not clear	MILY GHOSHAL
77	1/11/2023	Company Petition IB (IBC)	710102095132023		CARL VAN HEUVEL VS CAIRN INDIA LIMITED	IBC Under Sec 9	7/11/2023	please delay application from petition need to sign on every pages of application need to true copy sign on every pages of annexure Pg-75 to 78 not clear index wise volume missed please delete extra documents only upload petition and pos	Pulkit Prakash
78	1/11/2023	Company Petition IB (IBC)	710102095332023		GLOBE FINCAP LIMITED. VS ALPS MOTOR FINANCE LIMITED	IBC under Sec 7	7/11/2023	Pg-27 to 30,34,37,41,63,64 not clear	S.S. Sobti
79	1/11/2023	Company Petition IB (IBC)	710102095322023		GLOBE FINCAP LIMITED. VS ECO FRIENDLY FOOD PROCESSING PARKLIMITED	IBC under Sec 7	7/11/2023	Pg-27 to 30,34,37,41,63,64 not clear	S.S. Sobti

80	1/11/2023	Company Petition IB (IBC)	710102095252023		INTERGULF EXPRESS CHINA LIMITED VS ACUMEN OVERSEAS PRIVATE LIMITED	IBC Under Sec 9	7/11/2023	Pg-91,92,94,95,96,98,99,101,102 not clear	amit kapur
81	4/11/2023	Company Petition IB (IBC)	710102096272023		COGERS TRADEX PRIVATE LIMITED VS DWARKADHIS PROJECTS PRIVATE LIMITED	IBC under Sec 7	16/11/2023	wrong index Pg-26 to 31,32,33,254,255,256, not clear BR misssd	SK SHARMA
82	3/11/2023	Company Petition IB (IBC)	710102095792023		MEGHDOOT CORROUGATORS & PACKERS PRIVATE LIMITED VS SPECTRUM AERO PRIVATE LIMITED	IBC under Sec 7	15/11/2023	lisit if date and events missed Pg-21 to 27 not clear vakalatnama missed	Omprakash Sharma
83	4/11/2023	Company Petition (Companies Act)	710102096162023		METROMAX INFRA TECH PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA NEW DELHI	Sec 252 (3)	8/11/2023	127,158,169 not clear all pages not sign 187 wrong arrange 3rs court fee missed and income tax service wrong nclt form 12 missed	AMIT
84	3/11/2023	Company Petition IB (IBC)	710102095782023		GETZ CABLES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA NEW DELHI	IBC Under Sec 10	10/11/2023	Pg-47,48,49,60,65,67,74 not clear date missed in vakalatnama master data missed	Ashu Kansal
85	4/11/2023	Company Petition IB (IBC)	710102096282023		GANNON DUNKERLEY AND COMPANY LIMITED VS BHARAT HEAVY ELECTRICALS LIMITED	IBC Under Sec 9	8/11/2023	reply of notice missed or 9-3-B missed vakalatnama missed . Pg-31 to 54,92 to 95,97 to 98,105 to 108,118,120,127,144,152,153,166 to 173, 181,cut and not clear, need to true copy sign on every pages	Anshul
86	3/11/2023	Company Petition IB (IBC)	710102095972023		SUKHVINDER SINGH SOKHI VS INFORMATION TV PRIVATE LIMITED	IBC Under Sec 9	15/11/2023	BR missed Form 5 missed Pg-31 to etc pdf not clear	Shashank Agarwal

87	4/11/2023	Company Petition IB (IBC)	710102096172023		WIKREATE WORLDWIDE PRIVATE LIMITED VS PK HEALTHCARE PRIVATE LIMITED	IBC Under Sec 9	16/11/2023	Section Not mentioned in Index Mention Volumes no\\s in Place of Part on Master and Separate Index full Counsel detail Missing (Mention email and contact no. also on all index) Notary Mismatch with Affidavit Address Do true copy and sign on Invoices also in Vol-4 and remaining pages of Volumes	Tarun
88	1/11/2023	Company Petition IB (IBC)	710102095172023		SUBHASH GUPTA VS PK HEALTHCARE PRIVATE LIMITED	Section 94(1)	6/11/2023	Pg-27,28,29,34,35,37 not clear need to true copy on every pages of annexure court fee and welfare missed	Pridhi Singla
89	7/11/2023	Company Appeal(Companies Act)	710102096892023		SUBHASH GUPTA VS PK HEALTHCARE PRIVATE LIMITED	Sec 252 (1) - By Government Body	17/11/2023	44-46 page missed	PUNEET
90	6/11/2023	Company Appeal(Companies Act)	710102096592023		SUBHASH GUPTA VS PK HEALTHCARE PRIVATE LIMITED	Sec 252 (1) - By Government Body	14/11/2023	30-32 page missed	PUNEET
91	6/11/2023	Company Appeal(Companies Act)	710102096612023		SUBHASH GUPTA VS PK HEALTHCARE PRIVATE LIMITED	Sec 252 (1) - By Government Body	14/11/2023	23-25 page missed	PUNEET
92	21/03/2023	Company Appeal(Companies Act)	710102026082023		SUBHASH GUPTA VS PK HEALTHCARE PRIVATE LIMITED	Sec 252 (1)	17/11/2023	Council detail missed in master index, true copy stamp missed in annexures all pdf remove and kindly final pdf upload (come to registry) kindly check petition pdf	Hitesh
93	6/11/2023	Company Petition (Companies Act)	710102096782023		PANKAJ KUMAR JAISWAL VS ACA HOLDINGS LIMITED	Sec. 73(4)	15/11/2023	memo of parties,list of date and event.brief synopsis missed 3rs court fee missed kindly merge all pdf	Dr. Pratyush Kumar
94	6/11/2023	Company Petition IB (IBC)	710102096532023		UTSAV SECURITIES PRIVATE LIMITED VS SRI ENDRASH INVESTMENT AND FINANCEPRIVATE LIMITED	IBC under Sec 7	15/11/2023	Pg-33,50,51 not clear	Prakhyat Sharma
95	7/11/2023	Company Petition IB (IBC)	710102097062023		NUTTISH EXIM INDIA PRIVATE LIMITED VS BUYOUT RETAIL INDIA PRIVATE LIMITED	IBC Under Sec 9	16/11/2023	Pg-30,31,35 not clear	Sumit Kansal

96	6/11/2023	Company Appeal(Companies Act)	710102096602023		NUTTISH EXIM INDIA PRIVATE LIMITED VS BUYOUT RETAIL INDIA PRIVATE LIMITED	Sec 252 (1) - By Government Body	15/11/2023	24,27 page not clear 37-39 page missed	PUNEET
97	7/11/2023	Company Appeal(Companies Act)	710102096922023		NUTTISH EXIM INDIA PRIVATE LIMITED VS BUYOUT RETAIL INDIA PRIVATE LIMITED	Sec 252 (1) - By Government Body	15/11/2023	31-33 page missed	PUNEET
98	7/11/2023	Company Appeal(Companies Act)	710102096912023		NUTTISH EXIM INDIA PRIVATE LIMITED VS BUYOUT RETAIL INDIA PRIVATE LIMITED	Sec 252 (1) - By Government Body	17/11/2023	36-38 page missed	PUNEET
99	6/11/2023	Company Petition IB (IBC)	710102096702023		VARSHA VS RITZY CHEMICALS PRIVATE LIMITED	IBC under Sec 7	16/11/2023	BR missed	HARSH SHARMA
100	7/11/2023	Company Appeal(Companies Act)	710102097212023		VARSHA VS RITZY CHEMICALS PRIVATE LIMITED	Sec 252 (3)	17/11/2023	all petitioner and respondent detail missed in online portal 35-36 page wrong arrange affidavit person address missed power of attorney not notaries income tax service missed	Chander Kant
101	7/11/2023	Company Petition (Companies Act)	710102097232023		CHELMSFORD CLUB LTD VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec. 131(1)	15/11/2023	18,85,91,93,97,99,102,104,112 page not clear AOA missed	Rajiv Bakshi
102	7/11/2023	Company Petition (Companies Act)	710102097162023		CHELMSFORD CLUB LTD VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec. 131(1)	15/11/2023	17.97,103,112 page not clear Aoa missed	Rajiv Bakshi
103	8/11/2023	Contempt Petition(Companies Act)	710102097402023		SYNAPSICA TECHNOLOGIES PRIVATE LIMITED VS GANDHARV GOYAL	Sec 241 (2)	17/11/2023	wrong file	Payal Chawla
104	10/11/2023	CP(AA) Merger and Amalgamation(Companies Act)	710102097982023		PRIYANKA INFRAHOMES PRIVATE LIMITED VS GANDHARV GOYAL	Sec. 230-232 - Second Motion	17/11/2023	115-116 page not clear section 133 certificate missed	Maroti
105	8/11/2023	Company Petition (Companies Act)	710102097412023		ABHA SHARMA VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 73(4)	17/11/2023	list of date missed spa and affidavit not notary	ANAND

106	9/11/2023	Intervention Petition(Companies Act)	710102097622023		MANISH MITTAL VS TULIP INSTITUTIONAL SERVICES PRIVATELIMITED	Rule 11 of NCLT	17/11/2023	brief synopsis and list of date and event missed case type wrong and section wrong	Aditya
107	10/11/2023	CA(A) Merger and Amalgamation(Companies Act)	710102097962023		RAMPUR HYDRO POWER LIMITED VS TULIP INSTITUTIONAL SERVICES PRIVATELIMITED	Sec. 230-232, Sec 234	17/11/2023	valuation report missed	Rajeev K Goel
108	14/11/2023	Company Petition (Companies Act)	710102098402023		SUNIL BAJAJ VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 73(4)	15/11/2023	14 page not clear spa not notary	ANAND
109	14/11/2023	Company Petition (Companies Act)	710102098412023		TEJ KARAN BAJAJ VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 73(4)	15/11/2023	list of date missed spa not notary	ANAND
110	7/11/2023	Company Petition IB (IBC)	710102096902023		DINESH D SHAH VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Section 94(1)	16/11/2023	iiincomplete file please properly file	Sumit Sinha
111	12/11/2023	Company Petition (Companies Act)	710102098092023		ANTONI STRACHAN VS INDUS RIVER CRUISES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	17/11/2023	due to payment section 242,243,244 court fee and welfare put space area master data and proof of service missed	Sumit Sinha
112	15/11/2023	Company Appeal(Companies Act)	710102098612023		ANTONI STRACHAN VS INDUS RIVER CRUISES PRIVATE LIMITED	Sec 252 (1)	17/11/2023	all petitioner not added in online portal petition not sign in every page 75 page not clear 1rs court fee missed some pages are hindi kindly translation	Rakesh Kumar
113	15/11/2023	Company Appeal(Companies Act)	710102098562023		ANTONI STRACHAN VS INDUS RIVER CRUISES PRIVATE LIMITED	Sec 252 (1)	17/11/2023	memo of parties,synopsis, and list of date missed master data missed all pdf merge and upload final pdf income tax service missed	ABHINAV KUMAR PANDEY

114	16/11/2023	Transfer Petition(Companies Act)	710102098762023		PRAVESH AGGARWAL VS HAKIM MOTI RAM AND SONS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	17/11/2023	case type wrong section wrong list of date events and brief synopsis missed pagination missed in index please mention transfer application in prayer double pagination not allowed	Ravilochan Daliparthi
115	16/11/2023	Transfer Petition(Companies Act)	710102098752023		PRAVESH AGGARWAL VS PRASAD SPINNERS PVT. LTD.	Rule16(d),NCLT Rules,2016	17/11/2023	"case type wrong section wrong list of date events and brief synopsis missed pagination missed in index please mention transfer application in prayer double pagination not allowed"	Ravilochan Daliparthi
116	17/11/2023	Company Petition IB (IBC)	710102099002023		M/S AGARWAL EARTHMOVING ENTERPRISES VS SAINIK MINING (INDIA) PRIVATE LIMITED	IBC Under Sec 9	17/11/2023	BR missed Pg-45,46,50,51,58,59,62,63,80,81,83,84,85,88,89,92,93,96,97,100,101,104,105,131,132,143,144,177,178,193,209 to 210,231 not clear ticket not allowed on vakalatnama welfare @ 25 rs and court fee @3 rs need	parinav gupta
117	21/07/2023	Restoration Application (Companies Act)	710102064002023	COMPANY PETITION (COMPANIES ACT)/182(ND)2019	TRANSCONTINENTAL FREIGHT SERVICES INDIA PVT LTD VS SUMERU VERRDHE TECHNOLOGIES PVT LTD	Rule 11 of NCLT	6/11/2023	please attached memo party after index and memo party not mention in top of index and section not mention in index and affidavit missing	Shivam
118	29/07/2023	Interlocutory Application (I.B.C)	710102066892023	COMPANY PETITION IB (IBC)/228(PB)2018	BDR BUILDERS AND DEVELOPERS PVT LTD VS MOHAN LAL LIQUIDATOR KALIBER ASSOCIATES PRIVATE LIMITED	Sec 60(5)	1/11/2023	Correct your section choose rule 11 in Portal IA section Mismatch with Index correct it Vakalatnama Missing	RAKESH KUMAR
119	8/8/2023	Interlocutory Application (I.B.C)	710102069262023	COMPANY PETITION IB (IBC)/204(ND)2021	RUPESH KUMAR VS HITEL GOEL -IRP OF SUPERTECH LIMITED	Sec 60(5)	8/11/2023	hitesh goyal detail missing on online portal	Anurag
120	21/08/2023	Company Appeal (IBC)	710102072602023	COMPANY PETITION IB (IBC)/731(PB)2018	AIRPORTS AUTHORITY OF INDIA VS PUNJ LLYOD LIMITED	Sec 42	17/11/2023	ashvini mehra missed in portal Pg-669 to 671, 692,697,705 not clear contact to registry	Ashwarya Sinha

121	23/08/2023	Interlocutory Application (I.B.C)	710102073272023	COMPANY PETITION IB (IBC)/22(PB)2018	INDU AGARWAL VS VALUE INFRA BUYERS ASSOCIATION	Rule 11 of NCLT, 2016	16/11/2023	page no.92 to 152 are not clear.	Mishal Vij
122	25/08/2023	Interlocutory Application (I.B.C)	710102073762023	COMPANY PETITION IB (IBC)/2628(ND)2019	SHRAVAN KUMAR VISHNOI VS SATYAJIT SINGH MAJITHIA	Sec 66(1)	3/11/2023	True copy or stamp sign Missing on Index from Page -22 to 74 and 78 ,82 to 95, 99 to 149 and 153 till end	VIPIN KUMAR KUSHWAHA
123	13/09/2023	Company Appeal (IBC)	710102079372023	COMPANY PETITION IB (IBC)/35(ND)2017	ASSISTANT COMMISSIONER VS SARVESH KASHYAP LIQUIDATOR	Sec 42	16/11/2023	list of date events and brief synopsis missed ticket not allowed on vakalatnama content. need to sepr atlay application delay CONTACT TO REGISTRY REGARDING YOUR FILE	Sushila
124	27/09/2023	Restoration Application (Companies Act)	710102083652023	COMPANY PETITION (COMPANIES ACT)/66(PB)2021	DEV KARAN RAJPUT VS MIRAZ SECURITAS PRIVATE LIMITED	Rule 11 of NCLT,Rule 48	1/11/2023	correct your index , pages not according to index, case no. wrong mentioned in Index , condonation application cannot filed together ,delete it NCLT order Missing ,Memo of Party Missing , Main case no. also Missing on Vakalatnama	Buddh prakash
125	30/10/2023	Interlocutory Application (I.B.C)	710102094712023	COMPANY PETITION IB (IBC)/635(PB)2021	GAURAV MISRA VS ONE MAN COMMITTEE HONBLE JUSTICE (RETD.) MR. SAILENDRA PRASAD TALUKDAR	19(2)	2/11/2023	page no. 22 are cut.	VARSHA
126	29/09/2023	Interlocutory Application (I.B.C)	710102084212023	COMPANY PETITION IB (IBC)/1006(ND)2019	SKC INFRA TECH PRIVATE LIMITED VS JBB-EVEREST BUILDTECH PRIVATE LIMITED	Sec 60(5)	17/11/2023	Proof of Service Missing	Mohit Seth
127	4/10/2023	Interlocutory Application (I.B.C)	710102085382023	COMPANY PETITION IB (IBC)/681(ND)2022	BOI MERCHANT BANKERS LIMITED VS ATUL MITTAL	Sec 60(5)	8/11/2023	page 35,61-62 cut page and Atul mittal detail incomplete on online portal	ANSHUJ DHINGRA
128	30/10/2023	Interlocutory Application (I.B.C)	710102094732023	COMPANY PETITION IB (IBC)/300(PB)2020	N. CHIDAMBARAM VS SARE GURUGRAM PVT LTD	Sec 60(5)	2/11/2023	added all respondent in online portal. 25Rs welfare fee 3Rs court fee missing in vakalatnama. need every page sign and true copy in annexure.	Anjaneya

129	6/10/2023	Interlocutory Application (I.B.C)	710102086132023	COMPANY PETITION IB (IBC)/571(PB)2021	MR. SAPAN MOHAN GARG VS SANDEEP GUPTA AND ORS.	Sec 25(j)	26/10/2023	page no. 102 to 108,117,118,120 to 123,151 to 156 are not clear.	Chandhiok& mahajan
130	6/10/2023	Interlocutory Application (I.B.C)	710102086142023	COMPANY PETITION IB (IBC)/571(PB)2021	SAPAN MOHAN GARG VS ARIA HOTELS & CONSULTANCY PRIVATE LIMITED	Sec 25(j)	26/10/2023	122-128,154-161 not clear pages	Chandhiok& mahajan
131	7/10/2023	Interlocutory Application (I.B.C)	710102086412023	COMPANY PETITION IB (IBC)/933(PB)2019	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS CLC INDUSTRIES LIMITED	Rule 11 of NCLT, 2016	16/11/2023	Attach order regarding AMENDED MEMO OF PARTIES of annexure A1	SHAHRUKH EJAZ
132	11/10/2023	Interlocutory Application (I.B.C)	710102088152023	COMPANY PETITION IB (IBC)/1265(ND)2019	HEMANT SHARMA VS CLC INDUSTRIES LIMITED	Rule 11 of NCLT, 2016	25/10/2023	section wrong	HEMANT SHARMA
133	12/10/2023	Interlocutory Application (I.B.C)	710102088412023	COMPANY PETITION IB (IBC)/52(PB)2021	VIJAY KISHORE SAXENA VS STAN AUTOS PRIVATE LIMITED	Rule 11 of NCLT, 2016	30/10/2023	Vijay Kishore Saxena details incorrect, state and city wrong according to address in online portal	Mr. jitendra kumar
134	11/10/2023	Restoration Application (IBC)	710102087862023	COMPANY PETITION IB (IBC)/1397(PB)2019	SARVA PLASTIC INDUSTRIES PVT LTD VS STAN AUTOS PRIVATE LIMITED	Rule 11 of NCLT, 2016	17/11/2023	applicant detail (address) missing on online portal	RADHIKA GOEL
135	11/10/2023	Restoration Application (IBC)	710102087872023	COMPANY PETITION IB (IBC)/1397(PB)2019	M S GOEL HUF VS STAN AUTOS PRIVATE LIMITED	Rule 11 of NCLT, 2016	17/11/2023	Fill bindu malik details also in online portal of your Memo of parties	RADHIKA GOEL
136	12/10/2023	Miscellaneous Application (IBC)	710102088342023	COMPANY PETITION IB (IBC)/354(ND)2023	NEERAJ MALHOTRA VS CLOUD RETAIL SOLUTIONS PRIVATE LIMITED	Rule 11 of NCLT, 2016	25/10/2023	Case type wrong (Choose Intervention Petition) Add Parties on Online Portal according to MOP and all applicant affidavit missing in application . list of dates and events, brief synopsis missing Section Wrong choose 60(5) and Correct in PDF also	SHIVAM SEHGAL
137	16/10/2023	Interlocutory Application (I.B.C)	710102090722023	COMPANY PETITION IB (IBC)/559(PB)2017	JAGADEES KUMAR MORRI (LIQUIDATOR) VS CLOUD RETAIL SOLUTIONS PRIVATE LIMITED	Sec 60(5)	30/10/2023	Vol-2 two times Uploaded	Pankaj

138	16/10/2023	Interlocutory Application (I.B.C)	710102090792023	COMPANY PETITION IB (IBC)/330(ND)2021	NARENDRA SINGH YADAV VS ASHWANI KUMAR SINGLA (RESOLUTION PROFESSIONAL OF M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED (THE FERNHILL PROJECT)	Sec 60(5)	27/10/2023	ASHWANI KUMAR SINGLA detail incomplete on online portal hand writing not allow on affidavit	Krishan Kumar
139	16/10/2023	Interlocutory Application (I.B.C)	710102090772023	COMPANY PETITION IB (IBC)/223(ND)2020	M/S D. LIGHT ENERGY PRIVATE LIMITED VS M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 60(5)	16/11/2023	Section wrong choose any other Prov. IBC on Portal and mention sec.in Index also add Liquidator details on Portal and make respondent detail NA	Rajiv Malik
140	15/10/2023	Interlocutory Application (I.B.C)	710102090512023	COMPANY PETITION IB (IBC)/1510(ND)2019	DEEPIKA B PRASAD LIQUIDATOR KANIK ELECTRONICS LIMITED VS M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Application under any other provisions- IBC	25/10/2023	index missing. fill all details in online portal. pagination numbering missing in pdf.	Dhananjaya Sud
141	17/10/2023	Interlocutory Application (I.B.C)	710102091572023	COMPANY PETITION IB (IBC)/1807(ND)2019	PRAVEEN AGARWAL VS RETAIL KART SOLUTION PRIVATE LIMITED	Sec. 12A	16/11/2023	Delete Retail Kart details from Petitioner corner in Portal and Add Parveen kr. Aggarwal Details in place of that and Delete M/s Techmate Industries from respondent	Rishabh Singh
142	18/10/2023	Company Application(Companies Act)	710102091952023	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	PRIYANKA MIGLANI VS UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE	Rule 11 of NCLT	8/11/2023	notary and address mismatch in stamp paper	PERVINDER
143	18/10/2023	Interlocutory Application (I.B.C)	710102091982023	COMPANY PETITION IB (IBC)/72(ND)2021	DIWAN SINGH DIRETOR POWER SUSPENDED BALAJI DIGITAL SOLUTION PVT LTD VS ROHIT SEHGAL RESOLUTION PROFESSIONAL BALAJI DIGITAL SOLUTION PVT LTD	Sec 60(5)	25/10/2023	all party\'s in memo party\'s should be on online portal	PERVINDER
144	31/10/2023	Interlocutory Application (I.B.C)	710102094842023	COMPANY PETITION IB (IBC)/660(ND)2019	A S CHOUDHARY VS PARSVNATH DEVELOPERS LIMITED	Sec 60(5)	15/11/2023	applicant respondent detail fill online portal according to mop	Satendra Kumar Rai

145	13/10/2023	Interlocutory Application (I.B.C)	710102088932023	COMPANY PETITION IB (IBC)/242(ND)2021	RAJEEV RANJAN SINGH VS PARSVNATH DEVELOPERS LIMITED	Application under any other provisions- IBC,Sec 30,Application under any other provisions- IBC	6/11/2023	Vol-1, two times Uploaded delete Once	KARAN
146	19/10/2023	Interlocutory Application (I.B.C)	710102092342023	COMPANY PETITION IB (IBC)/500(ND)2023	FEEDBACK ENERGY DISTRIBUTION COMPANYLIMITED VS HDFC BANK LTD	Rule 11 of NCLT, 2016	25/10/2023	memo party missing and sign missing in application page	Carina Arora
147	21/10/2023	Interlocutory Application (I.B.C)	710102092732023	COMPANY PETITION IB (IBC)/761(ND)2022	ALOK KAUSHIK VS SIDDHARTH WAREHOUSING CORPORATION THROUGH ITS PROPRIETOR PAWAN KUMAR JAIN(HUF)	Application under any other provisions- IBC	27/10/2023	page no.103-104,107-108,110-112,140-142, not clear page	ABHISHEK
148	21/10/2023	Interlocutory Application (I.B.C)	710102092722023	COMPANY PETITION IB (IBC)/761(ND)2022	ALOK KAUSHIK VS PRAVIN JAIN (HUF) THROUGH REPRESENTED BY MR PRAVIN JAIN	Application under any other provisions- IBC	27/10/2023	page no.125-127, not clear page	ABHISHEK
149	23/10/2023	Interlocutory Application (I.B.C)	710102093042023	COMPANY PETITION IB (IBC)/116(ND)2022	ORRIS PROJECTS PVT.LTD VS GNEX HOUSING PRIVATE LIMITED	Sec 60(5)	16/11/2023	RP (Rajiv Malik) detail missing on online portal as a applicant in petitioner List and Delete Gnex Housing detail from Portal	Rajiv Malik
150	19/10/2023	Interlocutory Application (I.B.C)	710102092392023	COMPANY PETITION IB (IBC)/204(ND)2021	DHIRESH PANDEY VS HITESH GOYAL	Sec 60(5)	25/10/2023	page no.25-52 not clear page and applicant and respondent detail incomplete on online portal and page no.58-61,143,150,152-154, not clear pages and page no. missing after 163 in index	Dhires Pandey
151	23/10/2023	Interlocutory Application (I.B.C)	710102093082023	COMPANY PETITION IB (IBC)/882(ND)2020	ROHIT KESWANI VS LOGIX INFRA TECH PRIVATE LIMITED	Sec 60(5)	17/11/2023	Main case no. Missing in PDF . Page 9 to 13 is cut Page-20 to 22 not clear True copy sign Missing on Annexures	Davinder N. Grover
152	23/10/2023	Interlocutory Application (I.B.C)	710102093102023	COMPANY PETITION IB (IBC)/882(ND)2020	ANJALI ANAND VS LOGIX INFRA TECH PRIVATE LIMITED	Sec 60(5)	17/11/2023	main case missing IN pdf and page no.8,10-21,23,not clear page and also cut , all annexures need to be true copy and sign	Davinder N. Grover
153	16/10/2023	Interlocutory Application (I.B.C)	710102091102023	COMPANY PETITION IB (IBC)/117(PB)2019	SIVANAGARAJA TADUVAI VS LOGIX INFRA TECH PRIVATE LIMITED	Application under any other provisions- IBC	25/10/2023	Sivanagaraja taduvai detail incomplete in index or report	TSN RAJA

154	18/10/2023	Interlocutory Application (I.B.C)	710102091812023	COMPANY PETITION IB (IBC)/487(ND)2018	NILESH SHARMA VS LOGIX INFRATECH PRIVATE LIMITED	Sec 60(5)	28/10/2023	Page -35 and 98 missing Page no. Missing after page-103	Aditi Sharma
155	19/10/2023	Interlocutory Application (I.B.C)	710102092272023	COMPANY PETITION IB (IBC)/688(ND)2020	ASHOKA MACHINE TOOLS INTERNATIONAL PRIVATE LIMITED VS SCAN STEELS LIMITED	Sec 60(5)	16/11/2023	IRP detail incomplete on online portal in Petitioner column Section not mentioned in index choose sec. Any other prov. IBC on Portal	Rajiv Malik
156	25/10/2023	Interlocutory Application (I.B.C)	710102093322023	COMPANY PETITION IB (IBC)/236(ND)2020	PANKAJ NARANG VS SCAN STEELS LIMITED	Rule 11 of NCLT, 2016	30/10/2023	applicant detail incomplete on online portal	PANKAJ NARANG
157	25/10/2023	Interlocutory Application (I.B.C)	710102093502023	COMPANY PETITION IB (IBC)/293(ND)2022	MICA INDUSTRIES LIMITED VS ROMY BANSAL	Sec 60(5)	1/11/2023	cause title wrong in online portal applicant respondent details fill online according to mop affidavit attach of applicant according to mop	Saumya Jain
158	21/10/2023	Interlocutory Application (I.B.C)	710102092812023	COMPANY PETITION IB (IBC)/486(ND)2023	HELLA INFRA MARKET PRIVATE LIMITED VS NUTECH CONTRACTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	28/10/2023	index missing	Rahul Ray
159	19/10/2023	Interlocutory Application (I.B.C)	710102092182023	COMPANY PETITION IB (IBC)/1899(ND)2019	CARGO PLANNERS LTD VS AAKRITI INFO-MEDIA PVT LTD	Rule 11 of NCLT, 2016	26/10/2023	vineeta gupta detail missing on online portal and memo party missing	Ritesh Agrawal
160	26/10/2023	Interlocutory Application (I.B.C)	710102093552023	COMPANY PETITION IB (IBC)/495(ND)2017	MANOJ KUNWAR VS YOGESH SETHI	Sec 60(5)	30/10/2023	pagination numbering missing in index and pdf.	NARENDRA
161	19/10/2023	Interlocutory Application (I.B.C)	710102092042023	COMPANY PETITION IB (IBC)/72(ND)2021	DIWAN GINGH VS ROHIT SEHGAL RESOLUTION PROFESSIONAL BALAJI DIGITAL SOLUTION PVT LTD	Sec 60(5)	26/10/2023	applicant and respondent detail incomplete on online portal and page number double after 12 page	NARENDRA
162	19/10/2023	Interlocutory Application (I.B.C)	710102092142023	COMPANY PETITION IB (IBC)/440(ND)2021	MANOHAR LAL VIJ VS SYNERGY PROPERTY DEVELOPMENT SERVICES PRIVATE LIMITED	Rule 11 of NCLT, 2016	26/10/2023	address and notary mismatch affidavit and page no.23-24,34-36 not clear page and ticket not allow mid on vakaltanama	PRABHAT KAUSHIK
163	18/10/2023	Interlocutory Application (I.B.C)	710102091912023	COMPANY PETITION IB (IBC)/268(ND)2021	HEMANSHU JETLEY RP SHRI VISHNU EATABLES INDIA LTD VS SYNERGY PROPERTY DEVELOPMENT SERVICES PRIVATE LIMITED	Rule 11 of NCLT, 2016	26/10/2023	fill all details in online portal.	JAGNEET SINGH

164	14/10/2023	Interlocutory Application (I.B.C)	710102089962023	COMPANY PETITION IB (IBC)/1794(ND)2019	ANIL GOEL LIQUIDATOR OF NATH MOTORS LIMITED VS SYNERGY PROPERTY DEVELOPMENT SERVICES PRIVATE LIMITED	Sec 60(5)	26/10/2023	DD NOT SUBMITTED	SHALYA AGARWAL
165	14/10/2023	Interlocutory Application (I.B.C)	710102089492023	COMPANY PETITION IB (IBC)/398(PB)2017	ANIL KUMAR SHARMA LIQUIDATOR OF MACRO COMMERCE PRIVATE LIMITED VS SYNERGY PROPERTY DEVELOPMENT SERVICES PRIVATE LIMITED	Application under any other provisions- IBC	26/10/2023	DD NOT SUBMITTED	Dhananjaya Sud
166	20/10/2023	Interlocutory Application (I.B.C)	710102092552023	COMPANY PETITION IB (IBC)/78(ND)2017	KRISHNA KRAFTEX PVT LTD VS SYNERGY PROPERTY DEVELOPMENT SERVICES PRIVATE LIMITED	Application under any other provisions- IBC	26/10/2023	only upload progress report.remove additional page in pdf. pagination numbering missing in index.	PRAVEEN
167	16/10/2023	Interlocutory Application (I.B.C)	710102090752023	COMPANY PETITION IB (IBC)/1493(PB)2018	ENKAY INDIA RUBBER CO PVT LTD VS SUMERU PROCESSORS PVT LTD	Sec 60(5)	16/11/2023	Section wrong choose any other prov. IBC and mention section in index and IA	RAJIV MALIK
168	21/10/2023	Interlocutory Application (I.B.C)	710102092702023	COMPANY PETITION IB (IBC)/761(ND)2022	ALOK KAUSHIK VS NIHARIKA WAREHOSUING CORPORATION	Application under any other provisions- IBC	26/10/2023	page no.74,84,100-105,108-110,137-139 not clear pages	ABHISHEK
169	20/10/2023	Interlocutory Application (I.B.C)	710102092562023	COMPANY PETITION IB (IBC)/78(ND)2017	KRISHNA KRAFTEX PVT LTD VS NIHARIKA WAREHOSUING CORPORATION	Application under any other provisions- IBC	26/10/2023	only upload progress report.remove additional page in pdf. pagination numbering missing in index.	PRAVEEN
170	21/10/2023	Interlocutory Application (I.B.C)	710102092762023	COMPANY PETITION IB (IBC)/761(ND)2022	ALOK KAUSHIK VS PARVIN METAL PVT LIMITED	Application under any other provisions- IBC	26/10/2023	page no.129-131,99-100, not clear page	ABHISHEK
171	21/10/2023	Interlocutory Application (I.B.C)	710102092752023	COMPANY PETITION IB (IBC)/761(ND)2022	ALOK KAUSHIK VS RISHABH WAREHOUSING CORPROATION	Application under any other provisions- IBC	26/10/2023	page no.74,101-106,109,137-139, not clear pages	ABHISHEK
172	15/10/2023	Interlocutory Application (I.B.C)	710102090502023	COMPANY PETITION IB (IBC)/532(PB)2017	KASHI VISWANATHAN SIVARAMAN HARIDWAR VS RISHABH WAREHOUSING CORPROATION	Application under any other provisions- IBC	26/10/2023	section fill online according to PDF Affidavit address mismatch with notary, liquidator detail fill online portal index or report	Dhananjaya Sud

173	15/10/2023	Interlocutory Application (I.B.C)	710102090522023	COMPANY PETITION IB (IBC)/3455(ND)2019	HANS RAJ BHOGRA LIQUIDATOR MK VS RISHABH WAREHOUSING CORPROATION	Application under any other provisions- IBC	26/10/2023	section fill online according to PDF details incomplete on mop, index or report of applicant, liquidator detail fill online portal, sign missing every page on report	Dhananjaya Sud
174	30/10/2023	Restoration Application (Companies Act)	710102094652023	COMPANY APPEAL(COMPANIES ACT)/173(ND)2022	NEW AGE AQUA PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Rule 48	2/11/2023	due payment other section and separate index and merge into one pdf and service missing and memo party missing	AMAN
175	31/10/2023	Interlocutory Application (I.B.C)	710102094992023	COMPANY PETITION IB (IBC)/1248(PB)2018	RAKESH VARMA VS NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY	Rule 11 of NCLT, 2016	17/11/2023	case type wrong , Choose Intervention Petition section wrong Choose 60(5) ticket put on blank side in Vakalatnama.	RAVINDER SINGH
176	29/10/2023	Interlocutory Application (I.B.C)	710102094362023	COMPANY PETITION IB (IBC)/468(ND)2023	VASTRANI EXPORT PRIVATE LIMITED VS STAR SYNTHETICS PVT LTD	Sec 60(5)	17/11/2023	memo of parties missing .ticket put on blank side in vakalatnama, . page no. 89 to 91 mention typed copy file your reply separate not with Application or if it is annexure part make it annexure	AABHAS SINGH
177	28/10/2023	Interlocutory Application (I.B.C)	710102094292023	COMPANY PETITION IB (IBC)/3370(ND)2019	VANEET BHATIA VS STAR SYNTHETICS PVT LTD	Sec 60(5)	1/11/2023	mention applicant sign in prayer.	Vishal
178	28/10/2023	Interlocutory Application (I.B.C)	710102094112023	COMPANY PETITION IB (IBC)/288(PB)2019	GAYATRI HOSPITALITY AND REALCON LIMITED VS AJIT SHRIVASTAVA & ORS.	Sec 60(5)	1/11/2023	fill all details in online portal. meno of parties mismatch according to your online portal.	Arpit Singh Arora
179	28/10/2023	Interlocutory Application (I.B.C)	710102094212023	COMPANY PETITION IB (IBC)/638(ND)2020	MUKESH GUPTA RESOLUTION PROFESSIONAL VS CONSORTIUM OF LALA JIGAL KISHORE JEWELLERS M/S EVANKA CONSTRUCTION INDIA PVT LIMITED	Rule 11 of NCLT, 2016	1/11/2023	section wrong. mention applicant sign in prayer. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. need every page sign and true copy in annexure. sign every page in pdf.	ABHISHEK

180	30/10/2023	Interlocutory Application (I.B.C)	710102094692023	COMPANY PETITION IB (IBC)/306(ND)2022	SANJAY MEHRA VS MRS. NEELAM RANA TIWARI AND ORS.	Sec 66(1)	2/11/2023	all respondent detail missing on online portal and sign missing in application page and application and counsel sign missing and index missing and affidavit missing and proof service missing	SHANKARI MISHRA
181	30/10/2023	Interlocutory Application (I.B.C)	710102094822023	COMPANY PETITION IB (IBC)/300(PB)2020	RUCHINDRA SINGH VS ASSET CARE AND RECONSTRUCTION ENTERPRISES LIMITED	Sec 60(5)	3/11/2023	all respondent detail incomplete on online portal and page no.19-35,172-175 not clear pages	Dhananjai Jain
182	26/09/2023	Restoration Application (Companies Act)	710102083512023	COMPANY APPEAL(COMPANIES ACT)/56(ND)2021	DREAMZ SHAPERS TECHNOBUILD PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Rule 48	6/11/2023	Write on top company appeal no. 56/252/ND/2021 not as Restoration application no. and due payment for rule 48	SUNPREET SINGH
183	1/11/2023	Interlocutory Application (I.B.C)	710102095192023	COMPANY PETITION IB (IBC)/948(PB)2018	ROHIT SEHGAL VS REGISTRAR OF COMPANIES	Regulation 44(2), Liquidation process Regulation, 2016	6/11/2023	need every page sign and true copy in annexure.	Shruti Goyal
184	31/10/2023	Interlocutory Application (I.B.C)	710102095022023	COMPANY PETITION IB (IBC)/882(ND)2020	BALWANT RAI THUKRAL & MRS. RITU SANON VS LOGIX INFRA TECH PRIVATE LIMITED	Sec 60(5)	2/11/2023	documents merge in one pdf.	RAJIV K.GARG
185	31/10/2023	Company Application(Companies Act)	710102095002023	COMPANY PETITION (COMPANIES ACT)/9(ND)2022	MANOJ MATTHEW KOSHY VS ARAB YOGA FOUNDATION	Rule 11 of NCLT	3/11/2023	sign missing in application page and true copy sing missing in annexure page	Amit Manchanda
186	1/11/2023	Interlocutory Application (I.B.C)	710102095182023	COMPANY PETITION IB (IBC)/659(ND)2019	KAMAL AGARWAL VS ARAB YOGA FOUNDATION	Regulation 44(2), Liquidation process Regulation, 2016	3/11/2023	memo of parties missing.	KAMAL AGARWAL
187	1/11/2023	Interlocutory Application (I.B.C)	710102095282023	COMPANY PETITION IB (IBC)/60(PB)2018	DINESH SOOD VS ARAB YOGA FOUNDATION	Sec 60(5)	6/11/2023	memo of parties missing. mention true copy in annexure.	DINESH
188	1/11/2023	Interlocutory Application (I.B.C)	710102095432023	COMPANY PETITION IB (IBC)/301(ND)2021	SAPAN MOHAN GARG VS ARAB YOGA FOUNDATION	Application under any other provisions- IBC	15/11/2023	section mention memo of parties missing. prayer missing.	MILAN
189	1/11/2023	Company Application(Companies Act)	710102095242023	COMPANY PETITION (COMPANIES ACT)/119(ND)2020	SYNAPSICA TECHNOLOGIES PRIVATE LIMITED VS GANDHARV GOYAL	Rule 11 of NCLT	6/11/2023	wrong filing.	Payal Chawla
190	1/11/2023	Interlocutory Application (I.B.C)	710102095162023	COMPANY PETITION IB (IBC)/2582(ND)2019	GREENOPOLIS WELFARE CONFEDERATION VS THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED	Sec 60(5)	6/11/2023	dua payment section 49. affidavit address mismatch in notary. page no. 235 to 237 mention true copy and sign.	Akash Verma

191	1/11/2023	Interlocutory Application (I.B.C)	710102095352023	COMPANY PETITION IB (IBC)/669(ND)2019	KAMAL AGARWAL VS THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED	Regulation 44(2), Liquidation process Regulation, 2016	6/11/2023	memo of parties missing.	KAMAL AGARWAL
192	1/11/2023	Interlocutory Application (I.B.C)	710102095342023	COMPANY PETITION IB (IBC)/671(ND)2019	KAMAL AGARWAL VS THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED	Regulation 44(2), Liquidation process Regulation, 2016	6/11/2023	memo of parties missing.	KAMAL AGARWAL
193	1/11/2023	Interlocutory Application (I.B.C)	710102095152023	COMPANY PETITION IB (IBC)/654(PB)2019	VIVEK KUMAR RP OF AVJ DEVELOPERS (INDIA) PVT. LTD. VS SUPERB DEVELOPERS PRIVATE LIMITED	Application under any other provisions- IBC,Sec 60(5)	16/11/2023	Dua payment section 60(5).	Mani Gupta
194	30/10/2023	Interlocutory Application (I.B.C)	710102094672023	COMPANY PETITION IB (IBC)/375(PB)2018	OM PRAKASH GULATI VS M/S ABW INFRASTRUCTURE LTD	Sec 60(5)	17/11/2023	case type wrong(Choose Intervention petition list of date and events brief synopsis Missing Vakalatnama missing plz correct prayer	Apoorva Thakral
195	4/11/2023	Interlocutory Application (I.B.C)	710102096292023	COMPANY PETITION IB (IBC)/1617(ND)2019	MR. JITENDRA KUMAR NAGWANI VS MR. VIJENDER SHARMA LIQUIDATOR	Sec 60(5)	6/11/2023	Date Missing on Index and MOP Sign every page of Application Page-11,12,13 is cut Vol-1 and 2 Index missing Ticket not allowed in Mid of Vakalatnama , Date also missing , page is cut , Service Missing	Aadil Khan
196	3/11/2023	Interlocutory Application (I.B.C)	710102096052023	COMPANY PETITION IB (IBC)/708(ND)2021	EVERLIKE REAL ESTATE AND DEVELOPERS PRIVATE LIMITED VS MR. MOHIT GOYAL CA	Sec 60(5)	7/11/2023	page 19 to 27, 30 to 37, 39, 48 to 49, 54 to 63, 66 to 71, 76 to 81, 193 to 195 not clear page 66 to 71 find Hindi page	Shubham Jain
197	3/11/2023	Interlocutory Application (I.B.C)	710102095772023	COMPANY PETITION IB (IBC)/132(PB)2017	SWAROOP SINGH NEGI VS SAMTEL COLOR LIMITED	Sec 60(5)	7/11/2023	sign missing on every page on application, true copy missing on annexure, Rs. 1 and welfare 25 missing on vakalatnama main case number missing on vakalatnama	Ravish Kumar Verma
198	3/11/2023	Interlocutory Application (I.B.C)	710102095932023	COMPANY PETITION IB (IBC)/22(PB)2018	REBECCA AGARWAL VS VALUE INFRA BUYERS ASSOCIATION	Rule 11 of NCLT, 2016	7/11/2023	page no. 40,41 are not clear. page no. 1 to 5 need sign.	Mishal Vij

199	3/11/2023	Interlocutory Application (I.B.C)	710102096122023	COMPANY PETITION IB (IBC)/1771(ND)2018	VICTORY WELFARE ASSOCIATION VS DREAM PROCON PVT. LTD.	Sec 60(5),Rule 11 of NCLT, 2016	7/11/2023	vol 1 and 2 separate index missing.added all respondent in online portal.25Rs welfare fee 3Rs court fee missing in vakalatnama.date missing in vakalatnama. page no. 206 to 217 mention English translate in pdf.	SRI & ASSOCIATE S
200	3/11/2023	Interlocutory Application (I.B.C)	710102095942023	COMPANY PETITION IB (IBC)/890(ND)2022	SHANI CORPORATION LIMITED VS RANA ARCHITECTURAL SOLUTIONS PRIVATELIMITED	Rule 11 of NCLT, 2016	7/11/2023	memo of parties missing	Sougat Mishra
201	3/11/2023	Interlocutory Application (I.B.C)	710102095912023	COMPANY PETITION IB (IBC)/22(PB)2018	SUMAN AGARWAL VS VALUE INFRA BUYERS ASSOCIATION	Rule 11 of NCLT, 2016	7/11/2023	page no. 41,42,43,183 are not clear. date missing in vakalatnama.	Mishal Vij
202	3/11/2023	Interlocutory Application (I.B.C)	710102095922023	COMPANY PETITION IB (IBC)/22(PB)2018	MOHIT AGARWAL VS VALUE INFRA BUYERS ASSOCIATION	Rule 11 of NCLT, 2016	7/11/2023	page no. 1 to 5 mention sign in pdf.	Mishal Vij
203	3/11/2023	Interlocutory Application (I.B.C)	710102095692023	COMPANY PETITION IB (IBC)/867(PB)2019	HDFC BANK LIMITED VS DEEPIKA BHUGRA PRASAD	Rule 11 of NCLT, 2016	16/11/2023	section wrong.	Irfan Ahmed
204	4/11/2023	Interlocutory Application (I.B.C)	710102096182023	COMPANY PETITION IB (IBC)/2602(ND)2019	MOHD NAZIM KHAN (DISSOLUTION OF MONITORING AGENCY_INDIA SOLOMON) VS DEEPIKA BHUGRA PRASAD	Rule 11 of NCLT, 2016	16/11/2023	section missing in index.	MOHD NAZIM KHAN
205	31/10/2023	Interlocutory Application (I.B.C)	710102095062023	COMPANY PETITION IB (IBC)/654(PB)2019	VIVEK KUMAR RP OF AVJ DEVELOPERS (INDIA) PVT. LTD. VS RAJU INVESTMENTS PRIVATE LIMITED	Application under any other provisions-IBC,Sec 60(5)	16/11/2023	Sign Missing on Remaining pages Vol-2 Pages and vol-3	Mani Gupta
206	3/11/2023	Interlocutory Application (I.B.C)	710102095982023	COMPANY PETITION IB (IBC)/294(ND)2020	MR MAHESH TANEJA VS ABDUL RAUF HAI	19(2)	16/11/2023	page no. 18,19,54,55 are not clear.	HITESH SACHAR
207	7/11/2023	Interlocutory Application (I.B.C)	710102096982023	COMPANY PETITION IB (IBC)/294(ND)2020	BHRUGESH AMIN RP SMAAASH ENTERTAINMENT P LTD VS FUN GATEWAY ARENA PRIVATE LIMITED	Rule 11 of NCLT, 2016	9/11/2023	main case not link Main case detail fill in application, wrong filling	J SAGAR ASSOCIATE S DELHI
208	7/11/2023	Company Application(Companies Act)	710102097082023	COMPANY PETITION (COMPANIES ACT)/57(ND)2016	MR CHANRANJIT SINGH AHLUWALIA VS FUN GATEWAY ARENA PRIVATE LIMITED	Rule 11 of NCLT	9/11/2023	Correct Memo of Party and add parties in Portal also according to it Date Missing in Index , MOP and Prayer	SHAILESH SUMAN

209	6/11/2023	Miscellaneous Application (IBC)	710102096682023	COMPANY PETITION IB (IBC)/274(PB)2023	ASHALI INFRASTRUCTURES PRIVATE LIMITED VS SBIPL PROJECTS LIMITED	Application under any other provisions- IBC	8/11/2023	case type wrong. section wrong.	Adit Singh
210	6/11/2023	Restoration Application (IBC)	710102096772023	COMPANY PETITION IB (IBC)/1771(ND)2018	SYED HASAN KAZIM VS DREAM PROCON PVT. LTD.	Rule 11 of NCLT, 2016	17/11/2023	memo of parties missing. and add Party in Online Portal also according to MOP Section wrong, choose Rule 48 or any other Prov. IBC On portal affidavit missing. Proof of Service Missing need every page sign of Application and true copy and Sign in annexure And delete Extra PDF keep only Once .	Vibhor
211	6/11/2023	Interlocutory Application (I.B.C)	710102096452023	COMPANY PETITION IB (IBC)/597(PB)2021	ASHMEET SINGH BHATIA VS SACHIN SINGH & ORS.	Rule 11 of NCLT, 2016	9/11/2023	dua payment section 131. added all respondent in online portal. page no. 57,62,64,66,96 mention english translate copy in pdf.	Sonam
212	6/11/2023	Interlocutory Application (I.B.C)	710102096712023	COMPANY PETITION IB (IBC)/120(ND)2021	KDP BUILDWELL PRIVATE LIMITED VS CAPITAL TRADE LINKS LIMITED	Sec 60(5)	8/11/2023	need every page sign and true copy in annexure.	RISHI
213	6/11/2023	Interlocutory Application (I.B.C)	710102096462023	COMPANY PETITION IB (IBC)/849(PB)2020	ASHMEET SINGH BHATIA VS SUNDRM CONSULTANTS PVT LTD & ORS.	Rule 11 of NCLT, 2016	9/11/2023	dua payment section 131. added all respondent in online portal. page 57,62,64,66,96, mention English translate in pdf.	Sonam
214	6/11/2023	Interlocutory Application (I.B.C)	710102096482023	COMPANY PETITION IB (IBC)/463(ND)2022	ASHMEET SINGH BHATIA VS ASHOK CHAND SRIVASTAV & ORS.	Rule 11 of NCLT, 2016	9/11/2023	dua payment section 131. added all respondent in online portal. page no. 57,62,64,66,96 mention english translate in pdf. page no. 140,143 are not clear.	Sonam
215	7/11/2023	Interlocutory Application (I.B.C)	710102096962023	COMPANY PETITION IB (IBC)/1372(PB)2018	DEEPIKA BHUGRA PRASAD LIQUIDATOR OF M/S COMPACT LAMPS PVT. LTD. VS ASHOK CHAND SRIVASTAV & ORS.	Application under any other provisions- IBC	13/11/2023	page no.58-62 not clear page	Swechcha Mishra

216	6/11/2023	Interlocutory Application (I.B.C)	710102096652023	COMPANY PETITION IB (IBC)/55(ND)2018	M/S SANDHYA RHINE RIVER PROJECTS PRIVATE LIMITED VS AKME PROJECTS LIMITED	Application under any other provisions- IBC	9/11/2023	Case type wrong choose restoration application	Eshna Kumar
217	7/11/2023	Interlocutory Application (I.B.C)	710102096832023	COMPANY PETITION IB (IBC)/1804(PB)2019	JYOTI KAPUR DAS VS MAYA GUPTA	Application under any other provisions- IBC	9/11/2023	memo of parties missing.	Prerna
218	7/11/2023	Interlocutory Application (I.B.C)	710102096862023	COMPANY PETITION IB (IBC)/264(PB)2023	SHAIENDRA AJMERA VS MAYA GUPTA	Sec 12(2)	15/11/2023	memo party missing	Yugam Taneja
219	7/11/2023	Interlocutory Application (I.B.C)	710102096852023	COMPANY PETITION IB (IBC)/401(ND)2023	PARVEEN ADLAKHA VS MAYA GUPTA	Application under any other provisions- IBC	15/11/2023	page no.36 not clear and applicant detail missing on online portal	parveen kumar adlakha
220	8/11/2023	Interlocutory Application (I.B.C)	710102097362023	COMPANY PETITION IB (IBC)/923(PB)2018	VIJAY KUMAR TIWARI VS RABINDRA KUMAR MINTRI	Sec 60(5)	16/11/2023	page blank in pdf.	Naveen Kumar
221	7/11/2023	Interlocutory Application (I.B.C)	710102097102023	COMPANY PETITION IB (IBC)/489(PB)2017	SUNIL KUMAR GUPTA VS AMIT BHARANA	Sec 60(5)	15/11/2023	need every page sign in pdf.	KK
222	7/11/2023	Restoration Application (IBC)	710102096992023	COMPANY PETITION IB (IBC)/723(ND)2021	SHINJANI AGGARWAL & ORS VS VIPUL LIMITED	Sec 60(5)	15/11/2023	sign missing in application page and court fee and welfare missing and section wrong	Akshat Bajpai
223	7/11/2023	Miscellaneous Application (IBC)	710102097152023	COMPANY PETITION IB (IBC)/531(ND)2020	ARMOUR SECURITY INDIA PRIVATE LIMITED VS AMBIENCE PRIVATE LIMITED	Rule 11 of NCLT, 2016	15/11/2023	File is not present in DMS ! case type wrong.	OCEAN LAW FIRM
224	7/11/2023	Interlocutory Application (I.B.C)	710102097022023	COMPANY PETITION IB (IBC)/558(ND)2019	RAM TILAK & ORS VS RATHI ISPAT LIMITED	Sec 42	15/11/2023	fill all details in online portal. section wrong. index missing. memo party missing. need every page sign.	VIPUL SRIVASTAV ADVOCATE
225	7/11/2023	Company Appeal (IBC)	710102096872023	COMPANY PETITION IB (IBC)/1343(PB)2018	MRS ANJU JAIN VS CMA SANDEEP GOEL	Sec 42	17/11/2023	list of date and brief synopsis missed Pg-30,31,32,47 to 53 not clear	HITESH SACHAR
226	4/11/2023	Interlocutory Application (I.B.C)	710102096262023	COMPANY PETITION IB (IBC)/294(ND)2020	MR MAHESH TANEJA VS CMA SANDEEP GOEL	Application under any other provisions- IBC	16/11/2023	page no. 23,24,39 are not clear.	HITESH SACHAR
227	6/11/2023	Interlocutory Application (I.B.C)	710102096522023	COMPANY PETITION IB (IBC)/883(PB)2022	VEENU DRALL VS CMA SANDEEP GOEL	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	17/11/2023	section wrong. Choose Sec. 33 or any other Prov. IBC	VEENU DRALL
228	7/11/2023	Interlocutory Application (I.B.C)	710102096842023	COMPANY PETITION IB (IBC)/1626(PB)2019	AMIT TALWAR VS CMA SANDEEP GOEL	Application under any other provisions- IBC	17/11/2023	case type wrong contact to registry regarding file	Prashant Chauhan

229	7/11/2023	Interlocutory Application (I.B.C)	710102097132023	COMPANY PETITION IB (IBC)/1348(ND)2019	NISUS FINANCE & INVESTMENT MANAGERS LLP VS EARTHCON UNIVERSAL INFRA TECH PRIVATE LIMITED	Sec 60(2)	8/11/2023	File in additional document	SHIKHIL
230	7/11/2023	Interlocutory Application (I.B.C)	710102097272023	COMPANY PETITION IB (IBC)/1243(ND)2018	ASIAN INSTITUTE OF ONCOLOGY PRIVATE LIMITED VS MEDIRAD TECH INDIA LIMITED	Sec 60(5)	9/11/2023	counsel details not missing in index.	Shouryendu
231	8/11/2023	Interlocutory Application (I.B.C)	710102097372023	COMPANY PETITION IB (IBC)/581(ND)2020	PHOENIX ARC PVT LTD VS ARYAVIR BUILDCON PVT. LTD.	Rule 11 of NCLT, 2016	9/11/2023	added all respondent in pdf. affidavit address mismatch in notary. page no. 58 missing in pdf. need every page sign and true copy in annexure.	Mani Bhushan Sinha
232	8/11/2023	Interlocutory Application (I.B.C)	710102097542023	COMPANY PETITION IB (IBC)/143(ND)2022	ORBIS TRUSTEESHIP SERVICES PRIVATE LIMITED VS NOBAL BUILDTECH PRIVATE LIMITED	Rule 16(d), NCLT Rules, 2016 IBC	15/11/2023	case type wrong.	RISHI
233	10/11/2023	Interlocutory Application (I.B.C)	710102097852023	COMPANY PETITION IB (IBC)/657(PB)2023	INDIAN BANK VS PRANAV ANSAL	Rule 154 (1)	17/11/2023	case type wrong and memo party missing	Amod
234	7/11/2023	Restoration Application (IBC)	710102097182023	COMPANY PETITION IB (IBC)/815(ND)2021	SGM STEELS PRIVATE LIMITED. VS PRANAV ANSAL	Application under any other provisions- IBC	15/11/2023	main case wrong	Bharti Nawlani
235	8/11/2023	Interlocutory Application (I.B.C)	710102097332023	COMPANY PETITION IB (IBC)/694(PB)2018	STATE BANK OF INDIA VS PRANAV ANSAL	Sec 60(5)	16/11/2023	case type wrong. 3Rs court fee missing in vakalatnama. ticket not showing proper in vakalatnama.	EKTA CHOUDHARY
236	8/11/2023	Interlocutory Application (I.B.C)	710102097522023	COMPANY PETITION IB (IBC)/1527(PB)2018	BANK OF BARODA VS SANDEEP GOEL	Rule 11 of NCLT, 2016	15/11/2023	case type wrong. choose restoration in case type. order missing in pdf. fill all details in online portal.	Sougat Sinha
237	8/11/2023	Company Appeal (IBC)	710102097572023	COMPANY PETITION IB (IBC)/64(PB)2017	HUZEFA FAKHRI SITABKHAN VS SHILPI CABLE TECHNOLOGIES LIMITED	Sec 60(5)	17/11/2023	case type wrong	Sanampreet
238	9/11/2023	Interlocutory Application (I.B.C)	710102097632023	COMPANY PETITION IB (IBC)/685(ND)2022	HARVINDER SINGH IRP VS SHILPI CABLE TECHNOLOGIES LIMITED	Sec 60(5)	16/11/2023	fill all details in online portal.	JAGNEET SINGH
239	9/11/2023	Interlocutory Application (I.B.C)	710102097732023	COMPANY PETITION IB (IBC)/919(ND)2020	KOTAK MAHINDRA BANK LIMITED VS SH. GYAN CHAND MISRA	Sec 60(5)	16/11/2023	page no. 21,29,31,37,39,45,47,63 mention English translate copy in pdf. ticket put on blank side in vakalatnama.	Gulshan Kr.

240	9/11/2023	Interlocutory Application (I.B.C)	710102097722023	COMPANY PETITION IB (IBC)/1059(ND)2018	KOTAK MAHINDRA BANK LIMITED VS SH. ANAND SONBHADRA	Sec 60(5)	17/11/2023	double page numbering in application and page no.57,111,166-195,212, not clear page and 114 hindi page and ticket not allow mid on vakalatnama	Gulshan Kr.
241	9/11/2023	Interlocutory Application (I.B.C)	710102097612023	COMPANY PETITION IB (IBC)/674(PB)2021	MIS DECOR SOURCING VS VARDHMAN ESTATES AND DEVELOPERS PRIVATELIMITED	Sec 60(5)	17/11/2023	address and notary mismatch affidavit and page no.37-39,44-48,58-73,75,84,90-92,94,104, not clear page and 97 ,99,101,114, hindi page and welfare and court fee missing	Palash Singhai
242	9/11/2023	Interlocutory Application (I.B.C)	710102097672023	COMPANY PETITION IB (IBC)/556(ND)2020	DIVYANSHU WALIA VS RAJESH KUMAR PARAKH	Sec 60(5)	17/11/2023	page no.19,22,24,26,30,32, not clear page	Rachit
243	10/11/2023	Interlocutory Application (I.B.C)	710102097812023	COMPANY PETITION IB (IBC)/661(PB)2023	INDIAN BANK VS SUSHIL ANSAL	Rule 154 (1)	17/11/2023	case type wrong and memo party missing	Amod
244	9/11/2023	Interlocutory Application (I.B.C)	710102097642023	COMPANY PETITION IB (IBC)/2130(ND)2019	LATE SH. ANOOP SINGH MINHAS THROUGH MRS. PRABHJIT KAUR MINHAS VS MR. NILESH SHARMA (RESOLUTION PROFESSIONAL)	Sec 60(5)	17/11/2023	page no.40-44 translate page in english	Karan
245	9/11/2023	Interlocutory Application (I.B.C)	710102097752023	COMPANY PETITION IB (IBC)/692(ND)2022	M/S DENSO INDIA PRIVATE LIMITED VS KIRAN UDYOG PRIVATE LIMITED	Sec 60(5)	17/11/2023	page no.97-116,255-274, not clear page and all party in memo party should be on online portal	Karan
246	10/11/2023	Interlocutory Application (I.B.C)	710102097942023	COMPANY PETITION IB (IBC)/143(ND)2022	ORBIS TRUSTEESHIP SERVICES PRIVATELIMITED VS NOBAL BUILDTECH PRIVATE LIMITED	Application under any other provisions- IBC	17/11/2023	application not upload.	RAGHAV CHADHA
247	8/11/2023	Interlocutory Application (I.B.C)	710102097342023	COMPANY PETITION IB (IBC)/1105(ND)2020	RAJEEV DHINGRA VS NOBAL BUILDTECH PRIVATE LIMITED	Application under any other provisions- IBC	17/11/2023	section not mention in index. and in IA	Bharti Nawlani
248	8/11/2023	Interlocutory Application (I.B.C)	710102097422023	COMPANY PETITION IB (IBC)/1617(ND)2019	VIJENDER SHARMA VS CANARA BANK THROUGH ITS CHIEF MANAGER SMT. AKANSHA DP	Application under any other provisions- IBC	17/11/2023	section wrong.	Vijender Sharma
249	10/11/2023	Interlocutory Application (I.B.C)	710102097822023	COMPANY PETITION IB (IBC)/660(PB)2023	INDIAN BANK VS KIRAN QURESHI	Rule 154 (1)	17/11/2023	case type wrong and memo party missing	Amod
250	10/11/2023	Interlocutory Application (I.B.C)	710102097882023	COMPANY PETITION IB (IBC)/460(ND)2021	ISHU HOTELS PVT LTD VS UNIK BAZAR LIMITED	Sec 60(5)	17/11/2023	page no.31,33,35,37,47, hindi page and 48-50,71-73 not clear page	Sanyam

251	10/11/2023	Interlocutory Application (I.B.C)	710102097762023	COMPANY PETITION IB (IBC)/919(ND)2020	SMT. AMUTHA VARADHARAJAN & ANR VS MR. GYAN CHANDRA MISHRA RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016	17/11/2023	case type wrong and order missing and memo party missing	shivam
252	10/11/2023	Interlocutory Application (I.B.C)	710102097792023	COMPANY PETITION IB (IBC)/656(PB)2023	INDIAN BANK VS SIRAJUDDIN QURESHI	Rule 154 (1)	17/11/2023	case type wrong. memo of parties missing.	Amod
253	10/11/2023	Interlocutory Application (I.B.C)	710102097872023	COMPANY PETITION IB (IBC)/455(PB)2017	SAJEVE BHUSHAN DEORA VS SIRAJUDDIN QURESHI	Sec 60(5)	17/11/2023	page no.125-130 ,137,140,hindi page and page no.233-234,538-540, not clear page	Sajeve Bhushan Deora
254	10/11/2023	Interlocutory Application (I.B.C)	710102097782023	COMPANY PETITION IB (IBC)/1344(PB)2018	ALOK KUMAR AGARWAL LIQUIDATOR VS SIRAJUDDIN QURESHI	Regulation 44(2), Liquidation process Regulation, 2016	17/11/2023	mention all advocate sign in vakalatnama.	ABHISHEK
255	7/11/2023	Interlocutory Application (I.B.C)	710102097172023	COMPANY PETITION IB (IBC)/1164(ND)2019	PUNJABI ACCESSORIEZZ PVT. LTD. VS KREDO BEAUTY PVT. LTD.	Application under any other provisions- IBC	14/11/2023	pagination missing in pdf. main case not mention in pdf. need every page sign.	MUKESH
256	7/11/2023	Interlocutory Application (I.B.C)	710102097122023	COMPANY PETITION IB (IBC)/489(PB)2017	SUNIL KUMAR GUPTA VS ERA HOUSING AND DEVELOPERS INDIA LIMITED	Rule 11 of NCLT, 2016	15/11/2023	sign missing in application page and date missing in vakalatnma and memo party missing and section wrong	KK
257	8/11/2023	Interlocutory Application (I.B.C)	710102097502023	COMPANY PETITION IB (IBC)/204(ND)2021	MR. HITESH GOEL VS ERA HOUSING AND DEVELOPERS INDIA LIMITED	Sec 60(5)	15/11/2023	section wrong.	ARGUS PARTNERS
258	13/11/2023	Restoration Application (IBC)	710102098192023	COMPANY PETITION IB (IBC)/585(ND)2022	GANESH PANDURANGA PAI LIQUIDATOR OF OPINOFI TECHNOLOGIES PRIVATE LIMITED VS ERA HOUSING AND DEVELOPERS INDIA LIMITED	Application under any other provisions- IBC	17/11/2023	date missing in affidavit	Shrey
259	30/10/2023	Interlocutory Application (I.B.C)	710102094742023	COMPANY PETITION IB (IBC)/591(ND)2023	ILIAS HUSAIN VS MALIHA REALTORS PRIVATE LIMITED	Rule 11 of NCLT, 2016	16/11/2023	Affidavit attach of all Applicants	Tarang Agarwal
260	8/11/2023	Company Application(Companies Act)	710102097462023	COMPANY PETITION (COMPANIES ACT)/97(ND)2023	SUBODH KANSAL VS KOHINOOR SEED FIELDS INDIA PRIVATE LIMITED	Rule 11 of NCLT	16/11/2023	wrong jurisdiction.	Sandeep Devashish Das
261	9/11/2023	Interlocutory Application (I.B.C)	710102097692023	COMPANY PETITION IB (IBC)/540(PB)2017	RAJ KUMAR RALHAN VS KOHINOOR SEED FIELDS INDIA PRIVATE LIMITED	Sec 60(5)	16/11/2023	fill all details in online portal.	MISHA

262	13/11/2023	Interlocutory Application (I.B.C)	710102098222023	COMPANY PETITION IB (IBC)/223(ND)2022	RAKESH KUMAR JINDAL (IRP) VS KOHINOOR SEED FIELDS INDIA PRIVATE LIMITED	Sec 60(5)	17/11/2023	25Rs welfare fee and 3Rs court fee missing in vakalatnama. need every page sign in pdf. mention true copy in sign in annexure.	Rakesh Kumar Jindal
263	11/11/2023	Interlocutory Application (I.B.C)	710102098082023	COMPANY PETITION IB (IBC)/1482(ND)2019	DEVENDRA UMRAO VS KOHINOOR SEED FIELDS INDIA PRIVATE LIMITED	Application under any other provisions- IBC	17/11/2023	section wrong choose 60(5) in online portal.	Abhishek Parmar
264	15/11/2023	Interlocutory Application (I.B.C)	710102098622023	COMPANY PETITION IB (IBC)/692(ND)2022	SHASHI BHUSHAN PRASAD VS KIRAN UDYOG PRIVATE LIMITED	Sec 60(5)	17/11/2023	Section Mention in index, date and place missing after index, Advocate details missing after in index and after prayer	SHASHI
265	13/11/2023	Miscellaneous Application(Companies Act)	710102098242023	COMPANY APPEAL(COMPANIES ACT)/113(ND)2023	DEEPAK GUPTA VS INCOME TAX OFFICER	Application under any other provisions	17/11/2023	case type wrong. application not upload.	Puneet Bajaj
266	13/11/2023	Interlocutory Application (I.B.C)	710102098262023	COMPANY PETITION IB (IBC)/111(ND)2023	RAJ KUMAR SONI VS INCOME TAX OFFICER	Application under any other provisions- IBC	17/11/2023	memo of parties missing. prayer missing. need true copy in annexure.	Aditi Sharma
267	13/11/2023	Interlocutory Application (I.B.C)	710102098232023	COMPANY PETITION IB (IBC)/31(PB)2018	ROLLATAINERS LTD. VS LOTUS AUTO ENGINEERING LIMITED	Sec 60(5)	17/11/2023	page no.39,46-49, not clear page	KANISHK
268	13/11/2023	Interlocutory Application (I.B.C)	710102098302023	COMPANY PETITION IB (IBC)/402(ND)2023	PARVEEN ADLAKHA VS LOTUS AUTO ENGINEERING LIMITED	Application under any other provisions- IBC	17/11/2023	fill all details in online portal. page no.33,34,55 pagination missing.	parveen kumar adlakha
269	12/11/2023	Interlocutory Application (I.B.C)	710102098142023	COMPANY PETITION IB (IBC)/2057(ND)2019	SUMIT SHUKLA ERSTWHILE RESOLUTION PROFESSIONAL & CHAIRMAN OF THE MONITORING COMMITTEE IN THE MATTER OF M/S OLIVER ENGINEERING PVT. LTD. VS LOTUS AUTO ENGINEERING LIMITED	Application under any other provisions- IBC	17/11/2023	date missing in vakalatnama	Maneesh Kumar
270	10/11/2023	Interlocutory Application (I.B.C)	710102097922023	COMPANY PETITION IB (IBC)/1007(ND)2018	PARVEEN KUMAR JAIN VS LOTUS AUTO ENGINEERING LIMITED	Application under any other provisions- IBC	17/11/2023	section not mention in index.	Parveen

271	10/11/2023	Interlocutory Application (I.B.C)	710102098002023	COMPANY PETITION IB (IBC)/127(PB)2023	AMIT GOEL INTERIM RESOLUTION PROFESSIONAL VS FIDERE FACILITIES MANAGEMENT PVT. LTD	Rule 11 of NCLT, 2016	17/11/2023	section wrong.	Rashi Gupta
272	7/11/2023	Restoration Application (Companies Act)	710102097112023	COMPANY APPEAL(COMPANIES ACT)/244(ND)2023	GLOW INFOCOM PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Rule 11 of NCLT	17/11/2023	Add Parties details in Portal according to MOP Affidavit Notary Missing Proof of Service Missing	Ashish Singh
273	13-10-2023	0710102088592023(No.of Docs 0)	0710102088592023/6	COMPANY PETITION IB (IBC)/664(ND)2023	ESSAA SYNTEX PRIVATE LIMITED VS. GEMCARE APPLIANCES PRIVATE LIMITED	IBC Under Sec 9	17-11-2023	NEED TO IA FILE	
274	7/11/2023	0710102118692020(No.of Docs 2)	0710102118692020/21	COMPANY PETITION IB (IBC)/69(ND)2021	NARENDRA SINGH RAWAT & ORS. VS. M/S ELEGANT INFRACON PVT. LTD.	IBC under Sec 7	17-11-2023	page 11-14 34-36 need to translate	
275	10/11/2023	0710102058342023(No.of Docs 1)	0710102058342023/2	INTERLOCUTORY APPLICATION (I.B.C)/3709(ND)2023	MANOJ KULSHRESTHA RESOLUTION PROFESSIONAL FOR INTELICITY BUSINESS PARK PRIVATE LIMITED VS. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY THROUGH CHIEF EXECUTIVE OFFICER & ORS.	Application under any other provisions-IBC,Sec 60(5),Rule 11 of NCLT, 2016	17-11-2023	INDEX MISSING	
276	4/10/2023	0710102085312023(No.of Docs 0)	0710102085312023/1	COMPANY APPEAL (IBC)/49(ND)2023	AI AIRPORT SERVICES LIMITED VS. THE OFFICIAL LIQUIDATOR OF M/ S. KHULLAR HOSPITALITY PVT. LTD. (IN LIQUIDATION)	Sec 42,Rule 11 of NCLT, 2016	17-11-2023	CHOOSE ONE SERIES COUNTING NUMBERS	
277	10/11/2023	0710102029862023(No.of Docs 2)	0710102029862023/2	INTERLOCUTORY APPLICATION (I.B.C)/2290(PB)2023	MR. RAM RATAN KANOONGO VS. BHARAT PULSES PVT. LTD.	Sec 49(2)	17-11-2023	NEED TO SIGN EVERY PAGES	
278	13-11-2023	0710102038432023(No.of Docs 3)	0710102038432023/2	COMPANY APPEAL(COMPANIES ACT)/113(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (ARDENT BUILDWELL INDIA PVT. LTD.)	Sec 252 (3) - By Government Body	17-11-2023	INDEX MISSING	

279	10/11/2023	0710102066072022(No.of Docs 3)	0710102066072022/5	COMPANY PETITION (COMPANIES ACT)/136(PB)2022	IKHLAS AHMED CHAWLA VS. UNICURE INDIA LTD	Sec. 241(1),Sec. 242(4),Sec. 244(1)	17-11-2023	second volume index missing	
280	10/11/2023	0710102092252023(No.of Docs 2)	0710102092252023/1	INTERLOCUTORY APPLICATION (I.B.C)/5710(ND)2023	KINDLE INFRAHEIGHTS PRIVATE LIMITED VS. ORBIS TRUSTEESHIP SERVICES PRIVATE LIMITED	Sec 60(5)	17-11-2023	INDEX MISSING	
281	10/11/2023	0710102400552010(No.of Docs 1)	0710102400552010/4	COMPANY PETITION (COMPANIES ACT)/32(ND)2010	RAJAN COSMETICS (MADRAS) PVT. LTD. VS SRM INFRASTRUCTURE PVT. LTD. & ORS.	Application under any other provisions	17-11-2023	DOCUMENT INCOMPLETE INDEX MISSING	
282	14-11-2023	0710102089802021(No.of Docs 2)	0710102089802021/4	INTERLOCUTORY APPLICATION (I.B.C)/70(ND)2022	SURPREET SINGH SURI VSTHREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED	Sec 60(5)	17-11-2023	NEED TO FILE IA	
283	11/11/2023	0710102031612023(No.of Docs 2)	0710102031612023/1	COMPANY PETITION (COMPANIES ACT)/79(PB)2023	PRAVESH AGGARWAL VS. DINESH KUMAR AGGARWAL AND OTHERS	Sec. 242(4),Sec. 241(1)	17-11-2023	PAGE 49 51 NOT CLEAR	
284	16-11-2023	0710120005452018(No.of Docs 1)	0710120005452018/16	COMPANY PETITION IB (IBC)/104(PB)2017	BANK OF INDIA VS. TIRUPATI INFRAPROJECTS PVT. LTD.	Application under any other provisions	16-11-2023	wrong filling	
285	10/11/2023	0710102030542023(No.of Docs 2)	0710102030542023/5	COMPANY PETITION (COMPANIES ACT)/90(ND)2023	SANJAY GUPTA VS. NALWA SONS INVESTMENTS LIMITED TFR.FROMHARYANA TO DELHI	Sec. 59,Rule 11 of NCLT,Section 46	16-11-2023	every page sign on ws true copy sign missing on annexure	
286	16-11-2023	0710120005452018(No.of Docs 1)	0710120005452018/14	COMPANY PETITION IB (IBC)/104(PB)2017	BANK OF INDIA VS. TIRUPATI INFRAPROJECTS PVT. LTD.	Application under any other provisions	16-11-2023	wrong filling	
287	16-11-2023	0710120005452018(No.of Docs 1)	0710120005452018/15	COMPANY PETITION IB (IBC)/104(PB)2017	BANK OF INDIA VS. TIRUPATI INFRAPROJECTS PVT. LTD.	Application under any other provisions	16-11-2023	wrong filling	
288	16-11-2023	0710120008362018(No.of Docs 3)	0710120008362018/15	COMPANY PETITION (COMPANIES ACT)/83(ND)2018	ALOK JHA VS. AEROSHIP LOGISTICS PVT LTD	Application under any other provisions	16-11-2023	tickets paste blank side on vakalatnama	
289	15-10-2023	0710120008362018(No.of Docs 3)	0710120008362018/14	COMPANY PETITION (COMPANIES ACT)/83(ND)2018	ALOK JHA VS. AEROSHIP LOGISTICS PVT LTD	Application under any other provisions	16-11-2023	ticket paste on vakalatnama blank side	
290	15-10-2023	0710120008362018(No.of Docs 3)	0710120008362018/14	COMPANY PETITION (COMPANIES ACT)/83(ND)2018	ALOK JHA VS. AEROSHIP LOGISTICS PVT LTD	Application under any other provisions	16-11-2023	ticket paste on vakalatnama blank side	

291	16-11-2023	0710120005452018(No.of Docs 1)	0710120005452018/17	COMPANY PETITION IB (IBC)/104(PB)2017	BANK OF INDIA VS. TIRUPATI INFRAPROJECTS PVT. LTD.	Application under any other provisions	16-11-2023	wrong filling	
292	4/11/2023	0710102078502023(No.of Docs 6)	0710102078502023/1	COMPANY PETITION IB (IBC)/611(ND)2023	SHREE RADHE GOVIND ENERGY VS. JUNIPER GREEN THREE PRIVATE LIMITED	IBC Under Sec 9	16-11-2023	need to be type copy in another language. page no. 198 to 202 are not clear.	
293	15-10-2023	0710120008362018(No.of Docs 3)	0710120008362018/14	COMPANY PETITION (COMPANIES ACT)/83(ND)2018	ALOK JHA VS. AEROSHIP LOGISTICS PVT LTD	Application under any other provisions	16-11-2023	ticket paste on vakalatnama blank side	
294	15-10-2023	0710120008362018(No.of Docs 3)	0710120008362018/14	COMPANY PETITION (COMPANIES ACT)/83(ND)2018	ALOK JHA VS. AEROSHIP LOGISTICS PVT LTD	Application under any other provisions	16-11-2023	ticket paste on vakalatnama blank side	
295	7/11/2023	0710102074222023(No.of Docs 1)	0710102074222023/2	COMPANY PETITION (COMPANIES ACT)/171(ND)2023	KANWAL DHODY VS. ANSAL PROPERTIES & INFRASTRUCTURE LIMITED	Sec. 73(4)	8/11/2023		
296	7/11/2023	0710102084842023(No.of Docs 1)	0710102084842023/6	TRANSFER APPLICATION/39(PB)2023	DR. YADAGIRI R. PENDRI & ANR. VS. MR. AJIT ALEXANDER GEORGE	Rule16(d),NCLT Rules,2016	8/11/2023	Incomplete Document	
297	7/11/2023	0710102084842023(No.of Docs 1)	0710102084842023/6	TRANSFER APPLICATION/39(PB)2023	DR. YADAGIRI R. PENDRI & ANR. VS. MR. AJIT ALEXANDER GEORGE	Rule16(d),NCLT Rules,2016	8/11/2023	Incomplete Document	
298	7/11/2023	0710102084842023(No.of Docs 1)	0710102084842023/6	TRANSFER APPLICATION/39(PB)2023	DR. YADAGIRI R. PENDRI & ANR. VS. MR. AJIT ALEXANDER GEORGE	Rule16(d),NCLT Rules,2016	8/11/2023	Incomplete Document	
299	7/11/2023	0710102084842023(No.of Docs 1)	0710102084842023/6	TRANSFER APPLICATION/39(PB)2023	DR. YADAGIRI R. PENDRI & ANR. VS. MR. AJIT ALEXANDER GEORGE	Rule16(d),NCLT Rules,2016	8/11/2023	Incomplete Document	
300	5/11/2023	0710120004072018(No.of Docs 1)	0710120004072018/164	COMPANY PETITION IB (IBC)/934(PB)2018	PARAMJIT SINGH SAINI VS. PUMA REALTORS PRIVATE LIMITED	IBC under Sec 7	6/11/2023	notary missing	
301	27-02-2023	0710102019682023(No.of Docs 0)	0710102019682023/7	INTERLOCUTORY APPLICATION (I.B.C)/1282(ND)2023	LALIT GULATI VS. NIMITAYA HOTEL AND RESORTS LIMITED	Sec 60(5)	6/11/2023	welfare and court fees missing ,	
302	2/11/2023	0710102069672023(No.of Docs 2)	0710102069672023/2	CONTEMPT PETITION(COMPANIES ACT)/14(ND)2023	RAJIV KUMAR CHANNA VS. SHREENATH JI HOTELS AND RESORTS	Sec. 242(4),Sec 425	6/11/2023	True copy sign missing	

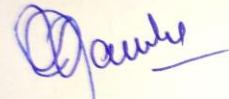
303	27-02-2023	0710102019682023(No.of Docs 0)	0710102019682023/5	INTERLOCUTORY APPLICATION (I.B.C)/1282(ND)2023	LALIT GULATI VS. NIMITAYA HOTEL AND RESORTS LIMITED	Sec 60(5)	6/11/2023	welfare missing , please upload only proof of service in the tab of proof of service	
304	1/11/2023	0710102012522023(No.of Docs 4)	0710102012522023/2	COMPANY PETITION (COMPANIES ACT)/44(PB)2023	KRISHAN KUMAR BHARGAVA VS. CAXTON PRESS PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	3/11/2023	wrong filed , multiple file uploaded	
305	7/2/2020	0710102017622020(No.of Docs 0)	0710102017622020/16	COMPANY PETITION (COMPANIES ACT)/74(ND)2021	SERIOUS FRAUD INVESTIGATION OFFICE VS. SUNAIR HOTELS LIMITED	Sec. 241(1)	3/11/2023	wrong filing	
306	1/11/2023	0710102012522023(No.of Docs 1)	0710102012522023/1	COMPANY PETITION (COMPANIES ACT)/44(PB)2023	KRISHAN KUMAR BHARGAVA VS. CAXTON PRESS PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	3/11/2023	Index missing	
307	30-10-2023	0710102051412023(No.of Docs 1)	0710102051412023/1	COMPANY PETITION IB (IBC)/435(ND)2023	DHANLAXMI BANK LIMITED VS. MATHEW GEORGE	Section 95(1)	2/11/2023	Court fees and welfare missing	
308	17-06-2023	0710102053732023(No.of Docs 0)	0710102053732023/3	COMPANY PETITION IB (IBC)/470(ND)2023	AMIRSONS TIMBER VS. SKYLINE ENGINEERING CONTRACTS (INDIA)PVT LIMITED	IBC Under Sec 9	2/11/2023	wrong filing	
309	30-10-2023	0710102076542023(No.of Docs 2)	0710102076542023/1	COMPANY PETITION IB (IBC)/607(PB)2023	PROPLARITY INFRATECH PRIVATE LIMITED VS. SKYHIGH TECHNOBUILD PRIVATE LIMITED	IBC under Sec 7	2/11/2023	Wrong filing	
310	30-10-2023	0710102081512023(No.of Docs 1)	0710102081512023/13	COMPANY PETITION IB (IBC)/654(PB)2023	INDIAN BANK VS. ANJANEE KUMAR LAKHOTIA	Section 95(1)	2/11/2023	Wrong filing	
311	17-06-2023	0710102053732023(No.of Docs 0)	0710102053732023/3	COMPANY PETITION IB (IBC)/470(ND)2023	AMIRSONS TIMBER VS. SKYLINE ENGINEERING CONTRACTS (INDIA)PVT LIMITED	IBC Under Sec 9	2/11/2023	wrong filing	
312	30-10-2023	0710102049552023(No.of Docs 1)	0710102049552023/2	COMPANY PETITION IB (IBC)/484(ND)2023	KANUPRIYA COMMERCIAL PRIVATE LIMITED VS. PARSVNATH DEVELOPERS LIMITED	IBC under Sec 7	2/11/2023	1rs court fees missing and index missing	
313	31-10-2023	0710102019722023(No.of Docs 1)	0710102019722023/3	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/16(ND)2023	HANS SECURITIES BROKING PRIVATE LIMITED	Sub-section (I) of section 230	2/11/2023	pls file with index	

314	30-10-2023	0710102066272022(No.of Docs 2)	0710102066272022/8	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/107(ND)2022	D M FOODS PRIVATE LIMITED	Sec. 230-232 - Second Motion	2/11/2023	Wrong filing PDF not uploaded only 1 page uploaded	
315	30-10-2023	0710102044592023(No.of Docs 1)	0710102044592023/2	INTERLOCUTORY APPLICATION (I.B.C)/4170(ND)2023	PAWAN KUMAR AGRAWAL VS. AXIS BANK LIMITED	Sec 60(5)	2/11/2023	Index missing	
316	17-06-2023	0710102053732023(No.of Docs 0)	0710102053732023/3	COMPANY PETITION IB (IBC)/470(ND)2023	AMIRSONS TIMBER VS. SKYLINE ENGINEERING CONTRACTS (INDIA)PVT LIMITED	IBC Under Sec 9	2/11/2023	wrong filing	
317	17-06-2023	0710102053732023(No.of Docs 0)	0710102053732023/3	COMPANY PETITION IB (IBC)/470(ND)2023	AMIRSONS TIMBER VS. SKYLINE ENGINEERING CONTRACTS (INDIA)PVT LIMITED	IBC Under Sec 9	2/11/2023	wrong filing	
318	30-10-2023	0710102066272022(No.of Docs 1)	0710102066272022/7	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/107(ND)2022	D M FOODS PRIVATE LIMITED	Sec. 230-232 - Second Motion	2/11/2023	Notary address deferent	
319	30-10-2023	0710102051782023(No.of Docs 2)	0710102051782023/2	INTERLOCUTORY APPLICATION (I.B.C)/4177(PB)2023	SUREKHA BHANDARI VS. TODAY HOMES NOIDA PVT LTD	Sec 60(5)	2/11/2023	True copy sign missing on every pages	
320	8/10/2018	0710200704882018(No.of Docs 0)	0710200704882018/24	COMPANY APPEAL(COMPANIES ACT)/954(ND)2018	INCOME TAX OFFICER VS ROC, AADHAR TECHNOLOGY PVT. LTD.	Sec 252 (1) - By Government Body	2/11/2023	wrong filing	
321	31-10-2023	0710102001902020(No.of Docs 2)	0710102001902020/7	COMPANY PETITION IB (IBC)/289(ND)2020	M/S EASTERN INTERIORS AND FURNISHERS VS. RIPPLES ENGINEERING PVT. LTD.	IBC Under Sec 9	2/11/2023	true copy sign missing	
322	30-10-2023	0710102063142023(No.of Docs 2)	0710102063142023/3	COMPANY PETITION IB (IBC)/528(ND)2023	MODERN BUILDMART PRIVATE LIMITED VS. BRIJ RAJ LAND DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	2/11/2023	Wrong filing	
323	14-08-2023	0710102070562023(No.of Docs 0)	0710102070562023/3	COMPANY PETITION IB (IBC)/510(ND)2023	BCL ENTERPRISES LIMITED VS. KLM HOLDINGS PRIVATE LIMITED	IBC under Sec 7	2/11/2023	Every pages sign and true copy missing affidavit notary missing	
324	30-10-2023	0710102044592023(No.of Docs 1)	0710102044592023/3	INTERLOCUTORY APPLICATION (I.B.C)/4170(ND)2023	PAWAN KUMAR AGRAWAL VS. AXIS BANK LIMITED	Sec 60(5)	2/11/2023	Wrong filing	
325	30-10-2023	0710102092402023(No.of Docs 1)	0710102092402023/1	INTERLOCUTORY APPLICATION (I.B.C)/5807(ND)2023	RAJEEV GOEL VS. MANSFIELD POWER & INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	2/11/2023	wrong filing	

326	30-10-2023	0710102023162023(No.of Docs 1)	0710102023162023/3	INTERLOCUTORY APPLICATION (I.B.C)/1684(ND)2023	VIVEK SHARMA RESOLUTION PROFESSIONAL VS. SANDEEP KASHYAP	Sec 60(5)	1/11/2023	Wrong filing	
327	16-02-2023	0710102016352023(No.of Docs 0)	0710102016352023/1	INTERLOCUTORY APPLICATION (I.B.C)/1371(ND)2023	NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY VS. A. VISHWANADHA SARMA	Sec 60(5)	1/11/2023	sign missing on every pages	
328	30-10-2023	07101020222222023(No.of Docs 2)	07101020222222023/3	COMPANY PETITION IB (IBC)/521(ND)2023	KALPA COMMERCIAL LIMITED VS. DIVINUS FABRICS LIMITED	IBC under Sec 7	1/11/2023	Sign missing, index wrong , pagination missing , Proof of service missing	
329	30-10-2023	0710102023162023(No.of Docs 1)	0710102023162023/2	INTERLOCUTORY APPLICATION (I.B.C)/1684(ND)2023	VIVEK SHARMA RESOLUTION PROFESSIONAL VS. SANDEEP KASHYAP	Sec 60(5)	1/11/2023	Index missing	
330	28-10-2023	0710102008232023(No.of Docs 1)	0710102008232023/4	COMPANY APPEAL(COMPANIES ACT)/55(ND)2023	DELHI FINANCIERS PRIVATE LIMITED	Sec 252 (3)	31-10-2023	Pagination missing	
331	30-10-2023	0710200424502018(No.of Docs 1)	0710200424502018/13	COMPANY PETITION (COMPANIES ACT)/104(ND)2018	ALCOBEX METALS WORKERS UNION VS M/S ALCOBEX METALS LIMITED	Application under any other provisions	30-10-2023	wrong filing	
332	27-10-2023	0710102068682020(No.of Docs 1)	0710102068682020/1	INTERLOCUTORY APPLICATION (I.B.C)/2625(PB)2020	CHANDRA PRAKASH VS. DEVENDER KUMAR CHAUHAN	Sec 66(1)	30-10-2023	Index missing	
333	25-10-2023	0710200413922017(No.of Docs 2)	0710200413922017/77	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD & ORS	Sec. 242(4),Sec. 241(1)	27-10-2023	Need to file IA	
334	25-10-2023	0710102082782023(No.of Docs 2)	0710102082782023/1	INTERLOCUTORY APPLICATION (I.B.C)/5409(ND)2023	SUNRISE INDUSTRIES VS. MR. INDER PAUL SINGH OBEROI	Sec 60(5)	27-10-2023	AFFIDAVIT MISSING AND COURT ORDER	
335	25-10-2023	0710102111182019(No.of Docs 3)	0710102111182019/9	COMPANY PETITION (COMPANIES ACT)/119(PB)2019	RANISATI SURAJGARH INFRASTRUCTURE LIMITED VS. EMINENT INFRADEVELOPERS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec 241 (2)	27-10-2023	Deferent files uploaded pls file separate file	
336	25-10-2023	0710102046002022(No.of Docs 2)	0710102046002022/9	COMPANY PETITION IB (IBC)/541(ND)2022	ORBIS TRUSTEESHIP SERVICES PRIVATE LIMITED VS. KINDLE INFRAHEIGHTS PRIVATE LIMITED	IBC under Sec 7	26-10-2023	Wrong file	

337	25-10-2023	0710102046002022(No.of Docs 2)	0710102046002022/9	COMPANY PETITION IB (IBC)/541(ND)2022	ORBIS TRUSTEESHIP SERVICES PRIVATE LIMITED VS. KINDLE INFRAHEIGHTS PRIVATE LIMITED	IBC under Sec 7	26-10-2023	Wrong file	
338	25-10-2023	0710102046002022(No.of Docs 2)	0710102046002022/9	COMPANY PETITION IB (IBC)/541(ND)2022	ORBIS TRUSTEESHIP SERVICES PRIVATE LIMITED VS. KINDLE INFRAHEIGHTS PRIVATE LIMITED	IBC under Sec 7	26-10-2023	Wrong file	
339	25-10-2023	0710102046002022(No.of Docs 2)	0710102046002022/9	COMPANY PETITION IB (IBC)/541(ND)2022	ORBIS TRUSTEESHIP SERVICES PRIVATE LIMITED VS. KINDLE INFRAHEIGHTS PRIVATE LIMITED	IBC under Sec 7	26-10-2023	Wrong file	
340	25-10-2023	0710102028822023(No.of Docs 3)	0710102028822023/3	COMPANY PETITION IB (IBC)/198(ND)2023	POONAM KUMRA VS. STATE BANK OF INDIA	Section 94(1)	26-10-2023	Please separate filing	
341	24-10-2023	0710102071412020(No.of Docs 2)	0710102071412020/7	INTERLOCUTORY APPLICATION (I.B.C)/2844(ND)2020	JAGDISH SINGH NAIN VS. HARMENDER SINGH SRAN	Sec 66(1)	26-10-2023	Sign missing on index	
342	24-10-2023	0710102071412020(No.of Docs 1)	0710102071412020/8	INTERLOCUTORY APPLICATION (I.B.C)/2844(ND)2020	JAGDISH SINGH NAIN VS. HARMENDER SINGH SRAN	Sec 66(1)	26-10-2023	only POF uploaded	
343	25-10-2023	0710102036372022(No.of Docs 1)	0710102036372022/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/61(ND)2022	STREAM AGENCIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	26-10-2023	Notary wrong state	
344	25-10-2023	0710102028802023(No.of Docs 3)	0710102028802023/3	COMPANY PETITION IB (IBC)/197(ND)2023	ANIL KUMAR KUMRA VS. STATE BANK OF INDIA	Section 94(1)	26-10-2023	Separate filing	
345	25-10-2023	0710102043572023(No.of Docs 2)	0710102043572023/5	COMPANY PETITION IB (IBC)/373(ND)2023	COMPUAGE INFOCOM LIMITED VS. NXG INFOTECH PRIVATE LIMITED	IBC Under Sec 9	26-10-2023	Wrong filing	
346	15-02-2023	0710102016342023(No.of Docs 0)	0710102016342023/2	INTERLOCUTORY APPLICATION (I.B.C)/1198(ND)2023	ANKIT GOEL IRP FOR M/S SARGAM INDIA ELECTRONICS PRIVATE LIMITED VSDAYANAND	19(2)	26-10-2023	Separate filing	
347	21-10-2023	0710102079282022(No.of Docs 2)	0710102079282022/4	INTERLOCUTORY APPLICATION (I.B.C)/4997(PB)2022	RESHMA MITTAL VSBHARAT SHARMA	Sec 66(1)	25-10-2023	Sign and true copy sign missing	
348	21-10-2023	0710102014242021(No.of Docs 1)	0710102014242021/3	INTERLOCUTORY APPLICATION (I.B.C)/1054(ND)2021	GAURAV KATIYAR RP OF EARTHCON UNIVERSAL INFRA TECH PRIVATE LIMITED VS. ASHOK KUMAR CHANDEL	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1)	25-10-2023	INDEX MISSING WITH CASE NO	
349	21-10-2023	0710102079352022(No.of Docs 2)	0710102079352022/3	INTERLOCUTORY APPLICATION (I.B.C)/4998(PB)2022	RESHMA MITTAL VS. PRITHVI RAJ LUTHRA	Sec 43(1) r/w Sec 44 (1)	25-10-2023	Sign and true copy sign missing	

350	22-10-2023	0710102044572023(No.of Docs 2)	0710102044572023/1	RESTORATION APPLICATION (IBC)/113(ND)2023	NORTH INDIA STEEL VSHIMSKAF SYSTEMS PRIVATE LIMITED	Application under any other provisions- IBC	25-10-2023	Index pagination missing, Pages pagination missing, Notary Missing	
351	21-10-2023	0710102033462023(No.of Docs 2)	0710102033462023/2	COMPANY PETITION IB (IBC)/399(ND)2023	MR. NAZIM SHAIKH VS. MS KARVY DIGIKONNECT LTD	IBC Under Sec 9	25-10-2023	Page no-99 to 128 Not Clear,	
352	21-10-2023	0710102014222021(No.of Docs 1)	0710102014222021/2	INTERLOCUTORY APPLICATION (I.B.C)/1020(ND)2021	GAURAV KATIYAR RP OF EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED VS. TRIVENDRA KUMNAR SHARMA C/O GARIMA CONSTRUCTION	Sec 43(1) r/w Sec 44 (1)	25-10-2023	INDEX MISSING WITH CASE NO	
353	21-10-2023	0710102045642023(No.of Docs 1)	0710102045642023/6	COMPANY PETITION IB (IBC)/324(ND)2023	SANJAY PAINTAL VS. CONTEMPORARY EXPORTS LLP	IBC Under Sec 9	25-10-2023	Wrong filing	


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